



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,13th July 2018]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HON BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 1**

**[DIVISION BENCH - I**

**DIVISION BENCH**

**THIS BENCH WILL TAKE UP HEARING LIST  
DATED 09-07-2018 TO 30-08-2018 (RELATING  
TO DIVISION BENCH - I) ALONG WITH THE  
FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	PIL/37/2018 FIXED	ANWAR HUSSAIN LASKAR AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR F A LASKAR MR. N H BARBHUIYA	GA, ASSAM
2	PIL/43/2018	JOEL SENGYUNG <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S R RABHA MR. P M TALUKDAR MR. R BAISHYA	GA, ASSAM SC, NCHAC
3	PIL/44/2018	JITUL DEKA <b>Versus</b> THE STATE OF ASSAM AND 33 ORS.	MR. S CHETIA MR. A GOYAL MR A CHOUDHURY	GA, ASSAM SC, CBI SC, HEALTH
4	PIL/45/2018	NIRMAL GORANA <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR S DEY MS. D GHOSH MS N DEKA	GA, ASSAM ASSTT.S.G.I.
<b><u>ADMISSION</u></b>				
5	WA/70/2018 NOT BY HON. M. ZOTHANKHUMA, J, FIXED	THE STATE OF MIZORAM <b>Versus</b> SH MALSAWMTLUANGA	MR A K SARMA MRS P BHATTACHARYA GA, MIZORAM	MR. P D NAIR (R1 TO 68) MR G ALAM (R1 TO 68) MR. H ROHMAN (R1 TO 68) MR. D NAG (R1 TO 68)
6	WA/71/2018 NOT BY HON. M. ZOTHANKHUMA, J, FIXED	THE STATE OF MIZORAM <b>Versus</b> SH R. LALTHANZAUVA	MR. A K SARMA MS. P BHATTACHARYA GA, MIZORAM	MR. P D NAIR (R1 TO 88) MR G ALAM (R1 TO 88) MR. H ROHMAN (R1 TO 88) MR. D NAG (R1 TO 88)
7	WA/128/2018 WITH OFFICE NOTE, NOT BY HON. A.K. GOSWAMI, J	SRI NURUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. P J SAIKIA MR. M DAS MR. M K BORAH MR. R M DEKA MR. K BORUAH MR. M ALOM	GA, ASSAM
8	WA/145/2018 NOT BY HON. N. SAILO, J, FIXED	SRI DIGANTA SARMA <b>Versus</b> MISS CHAITALI SIDDHANTA AND 6 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MR. B KASHYAP	GA, ASSAM MR. A CHAMUAH FOR CAVEATOR

9	WA/201/2018 NOT BY HON. N. ZOTHANKHUMA, J	SRI RINGKHAND KHUNGUR BAGLARI AND 64 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MR. A SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE DEPTT.
	<b>WITH</b> I.A.(Civil)/2404/2018 <b>in</b> WA/201/2018	SRI RINGKHAND KHUNGUR BAGLARI AND 64 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MR. A SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT. SC, BTC
<b>ORDERS</b>				
10	MC/2507/2012 IN FAO 72/99(D/O) <b>in</b> FAO/72/1999	NATIONAL AIRPORT AUTHORITY <b>Versus</b> NL BHALOTIA	MR K N CHOUDHURY MR P BHOWMICK MR.R DUBEY MR B C DAS	M KATAKI
11	PIL/87/2013	LONGKIRI TIMUNG <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.M SARANIA MR.S U AHMED MS.M GOSWAMI	GA, ASSAM SC, K A A C( R-1 - 5)
12	WP(C)/7969/2015	MADHAB DAS and 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 17 ORS	MR.B P BORAH MR.P GOSWAMI MRB TAID MR.P J DUTTA	GA, ASSAM SC, SECONDARY EDUCATION SC, FINANCE
13	WP(C)/7981/2015	SANTIRAM GAUTAM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.B P BORAH MR.P GOSWAMI MRB TAID MR.P J DUTTA	GA, ASSAM SC, SECONDARY EDUCATION SC, FINANCE
14	PIL/27/2016 FIXED	CHANDAN MECH and 3 ORS <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.M SARANIA MR.S U AHMED MS.SUSENTETLA MR.J K BHUYAN MR.A I KATHAR	GA, ASSAM MRM RAHMAN(R-4) MRS BORGHAIN(R-4) MSB DEVI(R-4) MR.D HAZARIKA(R-5) MR.C GOSWAMI(R-5) MR.M BORGHAIN(R-4)
15	I.A.(Civil)/1626/2016 <b>in</b> WA/254466/2015	THE STATE OF ASSAM and 3 ORS, <b>Versus</b> THE SECY.	JR. GA, ASSAM MR.B J GHOSH	
	<b>WITH</b> WA/254466/2015 (Filing Number)	THE STATE OF ASSAM and 3 ORS <b>Versus</b> THE SECRETARY RIVER EROSION AFFECTED PERSONS DEMAND COMMITTEE		
16	I.A./1700/2016 LCR 6 FILES <b>in</b> CrI.A./98/2016	MONGOL ARYA and 3 ORS <b>Versus</b> THE STATE OF ASSAM and ANR	MR.S C BISWAS MS. A AHMED MR. E AHMED MS.K L R YANTHAN MR. S BISWAS MR.F A HASSAN	PP, ASSAM
	<b>WITH</b> CrI.A./98/2016	MONGOL ARYA and 3 ORS <b>Versus</b> THE STATE OF ASSAM and ANR	MR.S C BISWAS MS. A AHMED MR. E AHMED MS.K L R YANTHAN MR. S BISWAS MR.F A HASSAN	PP, ASSAM
17	CrI.L.P./45/2017 WITH LCR <b>in</b> CrI.A./293791/2017	KHALILUR RAHMAN LASKAR, <b>Versus</b> THE STATE OF ASSAM and 2 ORS,	MR.N S LASKAR MR.A H M R CHOUDHURY MR.R A CHOUDHURY	MR.K A MAZUMDER(R- 2&3) MR.K GULAMR- 2and3 MD.J H KHAN(R- 2&3) PP, ASSAM
	<b>WITH</b> CrI.A./293791/2017 (Filing Number)	KHALILUR RAHMAN LASKAR <b>Versus</b> THE STATE OF ASSAM and 2 ORS	MR.N S LASKAR MR.A H M R CHOUDHURY	MR. PP, ASSAM PP, ASSAM

18	I.A.(Civil)/1056/2017 NOT BY HON. M. ZOTHANKHUMA, J, FIXED in WA/287071/2016	STATE OF MIZORAM and 5 ORS, <b>Versus</b> SH. LALLIANCHHUNGA and 35 ORS,	DR. ASHOK SARAF MR. P DAS MS. P BHATTACHARYA MR. A K SARMA MR. Z ISLAM MR. P BARUAH GA, MIZORAM ADDL. A.G., MIZORAM	
	<b>WITH</b> WA/287071/2016 (Filing Number)	STATE OF MIZORAM and 5 ORS <b>Versus</b> SH LALLIANCHHUNGA and 354 ORS	MS.P BHATTACHARYA MR.A K SARMA	
	<b>WITH</b> I.A.(Civil)/1902/2018	STATE OF MIZORAM AND 5 ORS <b>Versus</b> SH. LALLIANCHHUNGA AND 35 ORS	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	
19	I.A.(Civil)/3939/2017 WITH OFFICE NOTE, NOT BY HON. A.K. GOSWAMI, J, (4 WEEKS) in WA/185/2017	SHRI ANANTA RAM NATH and 17 ORS <b>Versus</b> THE STATE OF ASSAM and 9 ORS	MR. A CHAMUAH MR.C P SHARMA	GA, ASSAM
	<b>WITH</b> WA/185/2017 CAVT. NO. 512/17	THE STATE OF ASSAM and ANR <b>Versus</b> SHRI ANANTA RAM NATH and 25 ORS	MR.Y DOLOI MR.N DEKA MR.D BARUAH MR.M GOGOI	MR.M SARMA(R-25) MS.I GOHAIN(R-25) MR. A CHAMUAH MR.P K BHUYAN MS.R DEKAR-25 FOR CAVEATOR MR.C P SHARMA
	<b>WITH</b> WA/208/2017	THE STATE OF ASSAM and ANR <b>Versus</b> SHRI DEBEN CHANDRA NATH and 46 ORS	MR.Y DOLOI MR.D BARUA MR.N DEKA MR.M GOGOI	MR. A CHAMUAH MR.P K BHUYAN MR.C P SHARMA FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/3959/2017 in WA/208/2017	SHRI DEBEN CHANDRA NATH and 38 ORS <b>Versus</b> THE STATE OF ASSAM and 9 ORS.	MR. A CHAMUAH MR.P K BHUYAN MR.S D ROY MR.C P SHARMA MS.K BARPUJARI	GA, ASSAM MR.Y DOLOI MR.D BARUA MR.N DEKA MR.M GOGOI
	<b>WITH</b> I.A.(Civil)/2256/2017	THE STATE OF ASSAM and ANR <b>Versus</b> SHRI ANANTA RAM NATH and 25 ORS	MR.Y DOLOI MR.N DEKA MR.D BARUAH MR.M GOGOI	MR. A CHAMUAH MR.P K BHUYAN MR.C P SHARMA
	<b>WITH</b> I.A.(Civil)/2548/2017	THE STATE OF ASSAM and ANR <b>Versus</b> SHRI DEBEN CHANDRA NATH and 46 ORS	MR.Y DOLOI MR.D BARUA MR.N DEKA MR.M GOGOI	MR. A CHAMUAH MR.P K BHUYAN FOR CAVEATOR MR.C P SHARMA
	<b>WITH</b> I.A.(Civil)/2549/2017	THE STATE OF ASSAM and ANR <b>Versus</b> SHRI DEBEN CHANDRA NATH and 46 ORS	MR.Y DOLOI MR.D BARUA MR.N DEKA MR.M GOGOI	MR. A CHAMUAH MR.P K BHUYAN MR.C P SHARMA FOR CAVEATOR
21	PIL/18/2018 (6 WEEKS)	SEEMA BHUYAN <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	PETITIONER IN PERSON	GA, ASSAM ASSTT.S.G.I.
22	I.A.(CrI.)/351/2018 LCR 6 FILES in CrI.A./147/2018	SRI BORSING TIMUNG AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. B P BORAH MR. A BORA MR P J DUTTA	PP, ASSAM
	<b>WITH</b> CrI.A./147/2018	SRI BORSING TIMUNG AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. B P BORAH MR. A BORA MR P J DUTTA	PP, ASSAM

23	I.A.(CrI.)/442/2018 WITH LCR 4 FILES in CrI.A./91/2017	SRI BHASKAR JYOTI NATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N ANAND MR. U K BARMAN MR H ALI MR. D PEGU	PP, ASSAM
	<b>WITH</b> CrI.A./91/2017	SRI BHASKAR JYOTI NATH <b>Versus</b> THE STATE OF ASSAM and ANR	MR.N ANAND MR.U K BARMAN MR.H ALI MR.A K SINGH	PP, ASSAM
24	CrI.A./187/2017	SRI KUMUD DAS @ JAN DAS <b>Versus</b> STATE OF ASSAM and ANR	MR.D TALUKDAR MR.P CHOUDHURY MR.D DAS MR.H NATH	PP, ASSAM
	<b>WITH</b> CrI.A./187/2017			
		<b>HEARING</b>		
25	WP(C)/1399/2017	THE UNION OF INDIA and 3 ORS. <b>Versus</b> ANUP K. SRIVASTAVA	MR.S C KEYAL ASSTT.S.G.I.	MR.K N CHOUDHURY MS.N GOGOI MR.M L GOPE MS.N BORDOLOI

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LEAVE NOTE OF ADVOCATES FOR 13/07/2018

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1)	MR. K K SHARMA	25-03-2018	To	31-12-2018
2)	MR. B N DEKA	07-06-2018	To	25-07-2018
3)	MR. J P SHARMA	19-06-2018	To	20-11-2018
4)	DR. N DEKA	27-06-2018	To	28-07-2018
5)	MR M AHMED	09-07-2018	To	24-07-2018
6)	MS. B M CHHETRI	09-07-2018	To	17-07-2018
7)	MR. P SUNDI	09-07-2018	To	16-07-2018
8)	MR. P P BARUAH	09-07-2018	To	19-07-2018
9)	MR. J CHOUDHURY	04-07-2018	To	31-07-2018
10)	MR. H R KHAN	09-07-2018	To	20-07-2018
11)	MR. M SINGH	09-07-2018	To	26-10-2018
12)	MR. U K NAIR	09-07-2018	To	13-07-2018
13)	MS. N AGARWALLA	09-07-2018	To	25-07-2018
14)	MR. G AGARWAL	09-07-2018	To	25-07-2018
15)	MR. S K KEJRIWAL	12-07-2018	To	20-07-2018
16)	MS. S KEJRIWAL	12-07-2018	To	20-07-2018
17)	MR S M ABDULLAH P	10-07-2018	To	13-07-2018
18)	MR. L P SHARMA	10-07-2018	To	13-07-2018
19)	MRS. S P HUSSAIN	10-07-2018	To	17-07-2018
20)	MS. R D MOZUMDAR	10-07-2018	To	17-07-2018
21)	MR. A PAUL	12-07-2018	To	16-07-2018
22)	MR. K SARMA	10-07-2018	To	13-07-2018
23)	MS S CHAKRABORTY	11-07-2018	To	17-07-2018
24)	MR C BARUAH	11-07-2018	To	24-07-2018
25)	MR G R DEV	11-07-2018	To	30-07-2018
26)	MR. A ALAM	12-07-2018	To	13-07-2018



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Friday,13th July 2018]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUP KUMAR GOSWAMI  
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[DIVISION BENCH- II]**

**DIVISION BENCH**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/4246/2018	MITHUN MANDAL <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. K LAHKAR MR D BARMAN	MR. D BARUAH SC, NRC MS. A VERMA SC, ECI SC, ECI ASSTT.S.G.I. SC, F.T
2	WP(C)/4248/2018	BASER KHAN @ MD. BASER KHAN <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR A A DEWAN MR. P PHUKAN MR. J N ISLAM	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
3	WP(C)/4253/2018	SMTI. ANJALI BISWAS @ MADHUKALA BISWAS @ MADHUKALA MANDAL @ MADHUKALA SUNDORI <b>Versus</b> UNION OF INDIA AND 6 ORS.	MR. S CHAUHAN MR. A R SHOME MR A J GHOSH MR. D CHUTIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WP(C)/4255/2018	AJIT RAY <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S K SINGHA MR. M K NEOG MR. M K DUTTA	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
5	WP(C)/4260/2018	MOYBHAN KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
6	WP(C)/4261/2018	BINA DAS @ BEENA DAS <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. A R SHOME MR A J GHOSH MS J K JAISWARA	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T

7	WP(C)/4262/2018	JYOTSNA RANI DUTTA ALIAS JYOTSNA RANI DUTTA PURKAYASTHA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MS. D GHOSH MS. S DEY MS N DEKA	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
8	WP(C)/4263/2018	SHAHJAMAL @ SHAHJAMAL SIKDAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR N AHMED MR. M H TALUKDAR MR A ALI	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
9	WP(C)/4265/2018	ABU SAMA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. M HASAN MS R R MUZIB	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
10	WP(C)/4266/2018	HALIMA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. I H SAIKIA MS. S KANUNGOE MR. K KALITA MR. M R CHOUDHURY	SC, ELEM. EDU SC, NRC ASSTT.S.G.I. SC, F.T
<b>ADMISSION</b>				
11	WP(C)/246/2015	DILIP BARUAH and ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.N PHUKAN MRS.M D CHOUDHURY MR G AGARWAL	GA, ASSAM MR H K HAZARIKA
12	WP(C)/1763/2016 WITH LCR	SMTI. DIPTI NAMASUDRA <b>Versus</b> THE UNION OF INDIA and 5 ORS	MS.K KHAN MS.A DAS MS.P CHAKRABORTY	GA, ASSAM(R 2-6) ASSTT.S.G.I.R 1
13	WP(C)/1808/2016 WITH LCR	REJINA KHATUN @ REJINA BIBI <b>Versus</b> THE UNION OF INDIA and 11 ORS	MR.M HAQUE MR.Z HUSSAIN MS.S PARVEEN MRS N BEGUM	GA, ASSAM(R 2-12) ASSTT.S.G.I.(R 1)
14	WP(C)/3578/2016 WITH LCR	MUSTAFA UDDIN <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.J AHMED MR.S DAS MS.S KALITA MR A HAQUE MS.P HUSSAIN	GA, ASSAM ASSTT.S.G.I.
<b>WITH</b>				
I.A.(Civil)/2076/2018 in WP(C)/3578/2016		ON THE DEATH OF MUSTAFA UDDIN HIS LEGAL HEIRS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. J AHMED MR A HAQUE	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
15	WP(C)/4151/2016 WITH LCR	MISS KULSUM BEGUM @ KUSUM BIBI <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.A R SIKDAR MS.S PARVEEN MR.M H TALUKDAR	GA, ASSAM(R-2,3,4) ASSTT.S.G.I.(R-1)
16	WP(C)/5459/2016 FIXED	BASIRAM BIBI <b>Versus</b> THE UNION OF INDIA and 11 ORS	MR.M U MONDAL MSN NASRIN MR.A WAHAB MDI H KHAN	GA, ASSAMR-3,4,5,7-11 MR A KALITA(SC,FT) ASSTT.S.G.I.(R-1) SC, ECI(R-2) SC, ASEC(R-6)
<b>ORDERS</b>				
17	Cont.Cas(C)/544/2017 FIXED	HLAWNDO VANLALHUTA <b>Versus</b> RAJIV MEHRISHI AND ANR	MR.A H HAZARIKA MR.M R ISLAM	MR G BAISHYA MD. A HASSAN MS. B BORA
18	WP(C)/5993/2017	R. VANLALCHAMI <b>Versus</b> THE STATE OF MIZORAM AND 7 ORS	MR.S CHOUDHURY MR.S DUTTA	SC, GHC GA, MIZORAM
19	WA/143/2018 NOT BY HON. A.M.B. BARUA, J, FIXED	DR SEKHAR BRAHMA AND ANR <b>Versus</b> THE BODOLAND UNIVERSITY AND 5 ORS	MR. M U MAHMUD MS. C KALITA MR. M ALI MR S ISLAM MR P K DAS	GA, ASSAM SC, BODOLAND UNIVERSITY

20 I.A.(Civil)/2094/2018  
WITH LCR  
in WP(C)/1922/2018

ADAM ALI  
**Versus**  
UNION OF INDIA AND 5 ORS.

MD. M H CHOUDHURY  
MRS. L N CHOUDHURY  
MS. M DEORI

SC, NRC  
ASSTT.S.G.I.  
SC, ELECTION  
COMMISSION.  
SC, F.T

**WITH**  
WP(C)/1922/2018

ADAM ALI  
**Versus**  
UNION OF INDIA AND 5 ORS.

MD. M H CHOUDHURY  
MRS. L N CHOUDHURY  
MS. M DEORI  
MS. S KHAN  
MR. T A CHOUDHURY

SC, NRC  
ASSTT.S.G.I.  
SC, ELECTION  
COMMISSION.  
SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 13/07/2018

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1)	MR. K K SHARMA	25-03-2018	To	31-12-2018
2)	MR. B N DEKA	07-06-2018	To	25-07-2018
3)	MR. J P SHARMA	19-06-2018	To	20-11-2018
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14)	MR. G AGARWAL	09-07-2018	To	25-07-2018
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16)	MS. S KEJRIWAL	12-07-2018	To	20-07-2018
17)	MR S M ABDULLAH P	10-07-2018	To	13-07-2018
18)	MR. L P SHARMA	10-07-2018	To	13-07-2018
19)	MRS. S P HUSSAIN	10-07-2018	To	17-07-2018
20)	MS. R D MOZUMDAR	10-07-2018	To	17-07-2018
21)	MR. A PAUL	12-07-2018	To	16-07-2018
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE UJJAL BHUYAN**

**COURT NO: 4**

**[CIVIL BENCH - IV**

**CIVIL BENCH**

**THIS BENCH WILL TAKE UP HEARING LIST  
DATED 09-07-2018 TO 30-08-2018, (RELATING  
TO CIVIL BENCH - IV) FROM ITEM NOS. 1 TO 44  
ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 WP(C)/7097/2017	MD. KALAM UDDIN and 6 ORS <b>Versus</b> THE STATE OF ASSAM and 5 ORS	MS.S B CHOUDHURY MS.A KAUSHAR	GA, ASSAM SC, ELEMENTARY EDUCATION
2 Arb.P./12/2018	M/S. RAITANI ENGINEERING WORKS PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND ANR.	MS. M JAIN	SC, NF RLY
3 WP(C)/3290/2018 FIXED	JONALI GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS. K LAHKAR MS. A MAHANTA MR A ALI	GA, ASSAM MR. I CHOUDHURY MR R L CHUTIA
4 WP(C)/3596/2018 FIXED	OLYMPIC INFRATECH <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. R PHUKAN MR. D J DAS	MR. K K PARASAR(R1-3) ASSTT.S.G.I.
5 WP(C)/3782/2018 FIXED	TARINI CHARAN DAS <b>Versus</b> UNION OF INDIA AND 7 ORS.	MR G UZIR MR. S M BARUAH MR. M SAIKIA MR. T K DAS	GA, ASSAM SC, NF RLY
6 WP(C)/4076/2018 FIXED	SAHIR UDDIN MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MRS. U BARUAH MR. S DASGUPTA MR. N DHAR MR. T U LASKAR MR S A BARBHUIYA	SC, ELEM. EDU SC, CO OP GA, ASSAM MR. R BARPUJARI SC, REVENUE
7 WP(C)/4107/2018 FIXED	NANI GOPAL ROY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H I CHOUDHURY MR. B CHAKRABORTY MR A RAHMAN MS. P A TALUKDAR	GA, ASSAM SC, ASEC
8 WP(C)/4284/2018	M/S. DEEPAK BRICK FIELDS AND 5 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR G CHOUDHURY MR B SHARMA MR A RAHMAN MR K K GOSWAMI MS. S KAUSHIK	GA, ASSAM ASSTT.S.G.I. SC, FOREST SC, PCB
9 WP(C)/4309/2018 FIXED	ABDUL KHALEK <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B RAHMAN MR S CHOUDHURY	DR. B AHMED SC, CO OP



10	WP(C)/4390/2018	KAMRUP COKE INDUSTRIES <b>Versus</b> UNION OF INDIA AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
11	WP(C)/4391/2018	JAGATI COKES PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND 2 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MS P BORUAH	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
12	WP(C)/4395/2018	PARASHNATH COKE INDUSTRIES <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
13	WP(C)/4398/2018	HAREZ ALI <b>Versus</b> THE PRINCIPAL SECRETARY, BTC AND 3 ORS.	MR. D SARMAH MS. K JAIN	SC, BTC
14	WP(C)/4400/2018	SKJ COKE INDUSTRIES LTD. <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
15	WP(C)/4406/2018	ALL ASSAM RGGLV (LPG) DISTRIBUTORS ASSOCIATION <b>Versus</b> THE INDIAN OIL CORPORATION LTD AND 2 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. S AHMED MR D J DAS MR. B K KASHYAP	MR. N BARUAH SC, I O C
16	WP(C)/4407/2018	HEMANTA DAS <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR. R SARMA MRS. G M D BAISHYA	GA, ASSAM SC, REVENUE
17	WP(C)/4408/2018	M/S. ALO-AO-SAW MILL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A KHALEQUE MR. Z KHALID MR. R AHMED	SC, FOREST
<b>ORDER (STAY VACATING)</b>				
18	I.A.(Civil)/1812/2018 FIXED in WP(C)/2597/2018	MD. IMDADUL HOQUE <b>Versus</b> BURABURI ANCHALIK OMNI BUS STAND SAMITY AND 6 ORS	MR. K K DEY MR. R M DAS MR V K BAROOAH	MR. R K BORA
	<b>WITH</b> WP(C)/2597/2018 CAVT. NO. 0402/2018	BURABURI ANCHALIK OMNI BUS STAND SAMITY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. R K BORAH MR. R PHUKAN	MR. Y DOLOI SC, TRANSPORT
19	I.A.(Civil)/2126/2018 in WP(C)/1788/2018	THE CHAIRMAN <b>Versus</b> MAZAHARUL SULTAN	MS. M BHATTACHARJEE ADDL. SR. GA, ASSAM	MR. P MAHANTA MS. P SAHARIA
	<b>WITH</b> WP(C)/1788/2018	MAZAHARUL SULTAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P MAHANTA MS. P SAHARIA	GA, ASSAM
20	I.A.(Civil)/2378/2018 in WP(C)/6265/2017	ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND ANR <b>Versus</b> SRI JIBAN DAS	MR. S B SARMA	MR. A SARMA MR. S BANIK
	<b>WITH</b> WP(C)/6265/2017	JIBAN DAS <b>Versus</b> ASSAM FISHERIES DEVELOPMENT CORPORATION and 2 ORS.	MR.S BANIK MR.M K RONGPI	MR.A SARMA(R - 3) MR.S D SARMA SC, AFDC
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
21	I.A.(Civil)/1586/2018 in WP(C)/5551/2017	SHRI NARAYAN TALUKDAR <b>Versus</b> SHRI DIGANTA SARMA AND 4 ORS	MR. T DEURI MRS. R S DEURI MR. J RABHA	MR. B K BHATTACHARJEE

	<b>WITH</b> WP(C)/5551/2017	DIGANTA SARMA <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA	GA, ASSAM SC, EXCISE DEPTT.
22	I.A.(Civil)/2313/2018 in WP(C)/246/2018	LALITA ROY AND 20 ORS <b>Versus</b> AJIRON BIBI AND 21 ORS	MR. S H RAHMAN MR. D A KAIYUM MR. N ISLAM	GA, ASSAM MR. A R BORBHUYAN
	<b>WITH</b> WP(C)/246/2018	AJIRON BIBI <b>Versus</b> THE STATE OF ASSAM	MR. R ISLAM MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM
<b><u>ADMISSION</u></b>				
23	WP(C)/4469/2015 FIXED	TINSUKIA TRADING COMPANY PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN	GA, ASSAM MR.S SAIKIA MR.S SAMARIA SC, AGRI. DEPARTMENT
24	WP(C)/489/2016 FIXED	SMT. GITA DEVI AGARWAL <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.B BANERJEE MR.J LASKAR MR.A DEY	GA, ASSAM MS.J HUDA SC, FINANCE DEPTT.
25	WP(C)/1136/2016 FIXED	AMIR HUSSAIN and 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	GA, ASSAM
26	<b>WITH</b> WP(C)/1006/2016	ABDUL MOTLEB ALI @ MOTLEB ALI and 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	GA, ASSAM
27	WP(C)/2291/2016 FIXED	MD. HAMIDUR HUSSAIN <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED and 4 ORS	MR.R M DEKA MR.M DAS MR.D CHETIA	GA, ASSAM SC, APDCL
28	WP(C)/7942/2016 FIXED	M/S PIONEER LIVESTOCK <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.K N CHOUDHURY MR.M AHMED	GA, ASSAM
29	Arb.P./10/2017	M/S. JYOTI FORGE and FABRICATION <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR.M BISWAS MS.M D BORAH MS.S F MAITAI	DR.B N GOGOI SC, NF RLY
30	Arb.P./11/2017	M/S RAITANI ENGINEERING WORKS PVT. LTD. <b>Versus</b> THE UNION OF INDIA and ANR.	MS.M JAIN	SC, NF RLY
31	Arb.P./22/2017	M/S. C.C. CONSTRUCTION and 5 ORS. <b>Versus</b> THE UNION OF INDIA and 2 ORS.	MR.R HUSSAIN MS.G SUTRADHAR	SC, NF RLY
32	Arb.P./34/2017	M/S. DAS CONSTRUCTION <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.R HUSSAIN MS.G SUTRADHAR	MISS B SOREN, RLY.ADV. SC, NF RLY
33	Arb.P./35/2017	BRAHMAPUTRA INFRASTRUCTURE LTD. <b>Versus</b> THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY	MR G N SAHEWALLA	MR. D SAIKIA MR. R BORPUJARI MR B GOGOI SC, GMDA
34	WP(C)/380/2017	RAHIM UDDIN BARBHUIYA and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.K A MAZUMDER MD.J H KHAN	SC, FOREST MR.A Y CHOUDHURY(R-6) MR.T A CHOUDHURY(R-6) MS.J DAS(R-6)
35	WP(C)/5338/2017 P/APPEARANCE	BIPIN HAZARIKA <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MS U DAS MRU SARMA MR.H BEZBARUAH	MR. T C CHUTIA (SR. ADDL. GA, ASSAM)
36	WP(C)/6319/2017 FIXED	M/S. H.R. ENTERPRISE <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.J I BORBHUIYA MR.L MOHAN MS.F BEGUM MR.K H CHOUDHURY	SC, P H E ASSTT.S.G.I.

37	<b>WITH</b> WP(C)/6322/2017	M/S. S.B. ENTERPRISE <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MS. F BEGUM	ASSTT.S.G.I. SC, P H E
38	<b>WITH</b> WP(C)/6331/2017	M/S. KUBER PLASTICS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MS.F BEGUM	SC, P H E ASSTT.S.G.I.
39	<b>WITH</b> WP(C)/6436/2017	M/S. M.D. ASSOCIATES <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MS.F BEGUM	ASSTT.S.G.I. SC, P H E
40	WP(C)/7599/2017	SURACHITA NANDI CHOUDHURY and ANR. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.S B LASKAR MR.H A LASKAR	GA, ASSAM MR.S D PURAKAYATHA R-4 MR.S CHOUDHURY(R-4)
41	WP(C)/8149/2017 FIXED	RANI ENTERPRISE <b>Versus</b> GOALPARA MUNICIPAL BOARD and 3 ORS.	MR.R HAZARIKA MS.P SARMA	
42	Arb.P./3/2018	M/S. S.N.SHARMA <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. N N B CHOUDHURY MR. N SARKAR MR. S BORTHAKUR	SC, NF RLY SC, RAILWAY
43	Arb.P./4/2018	DEBABRATA BASU ROY <b>Versus</b> M/S. ASHADEEP BUILDERS PVT. LTD. AND 3 ORS.	MRS. U BARUAH MR. N DHAR MR. T U LASKAR MS. S DASGUPTA	MR. R K BHUYAN MR. K SAIKIA MR. M KASHYAP
44	WP(C)/2193/2018	DIPAK DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MR. P SUNDI MR. R SINGHA	GA, ASSAM MR H K SARMA MR. P DUTTA MR. T CHAKRABORTY
45	<b>WITH</b> WP(C)/2192/2018	NABAJYOTI DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MR. P SUNDI MR. R SINGHA	GA, ASSAM MR H K SARMA MR H K SARMA MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY SC, J M B
<b>ORDERS</b>				
46	WP(C)/1513/2015	BOGIRAM PANGING <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.A C SARMA MR.B HALDAR	GA, ASSAM MR.P K KALITA(R-5&7) MR.N DAS(R-5&7) MR.K R BOROOAHR-5and7
47	WP(C)/1932/2015	SIDANANDA KAMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS.S MAHANTA MR.M MAHANTA MR.M CHOUDHURY	MR.B GOGOI SC, SOIL CONSERVATION DEPTT.(R1-5)
48	WP(C)/2854/2015	SURAJIT DEY <b>Versus</b> THE CHIEF MANAGNGING DIRECTOR, APDCL and 5 ORS	MR.A GANGULY MR.A BORA	SC, APDCL
49	WP(C)/6442/2015 FIXED	N.F. RAILWAY OTHER BACKWARD CLASSES EMPLOYEES' ASSOCIATION and ANR <b>Versus</b> THE UNION OF INDIA and 22 ORS	MRA UPADHYAY MR.B P KUMAR MR.P UPADHYAY MRT BORA	MR.S MUNIR(R-13,15,16&21)(-8&12) DR.B N GOGOI(Rly.Adv.) MR.K A KHAN(R-9) MR.S HOQUE(R-9) MR.A DEKAR-13,15,16and21-8and12 MR. C K NATH(R-13,15,16&21)(R-8&12) SC, NF RLY
50	WP(C)/562/2017 FIXED	ABDUL HAQUE <b>Versus</b> RESERVE BANK OF INDIA and 4 ORS.	MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MS.F BEGUM	MR.M K MISHRA

51	WP(C)/4007/2017 WITH OFFICE NOTE	RAM BADAN CHAUHAN and ANR. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.S CHAUHAN MR.P MAJUMDAR	GA, ASSAM
52	Arb.P./5/2018	CETEX (INDIA) ENGINEERS (P) LTD. <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. P SUNDI MR. R SINGH	MS. B SARMA, CGC. ASSTT.S.G.I.
53	Cont.Cas(C)/163/2018	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD <b>Versus</b> MD M ALI BAKSH	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. D DEKA MR. D J DAS	MR. Y S MANNAN MS. N BARUAH MS. M BHATTACHARYYA
54	WP(C)/1127/2018 FIXED	FAKAR UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MR. T U LASKAR MS. N DEY MS. S DASGUPTA	GA, ASSAM
55	I.A.(Civil)/1493/2018 in WP(C)/7838/2015	RINKU BORAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR A C BORBORA MRS. R BORBORA MR. M SMITH MR. N SAIKIA	GA, ASSAM
	<b>WITH</b> WP(C)/7838/2015	MAHIRAM BORA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.A C BORBORA MS.R B BORA MR.M SMITH MS.M DUTTA	GA, ASSAMR-1TO6 SC, CBI(R-7)
56	I.A.(Civil)/1763/2018 FIXED in WP(C)/5764/2017 <b>WITH</b> WP(C)/5764/2017	M/S. GARGO MOTORS and ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S DUTTA	SC, TRANSPORT
57	WP(C)/1893/2018	M/S. GARGO MOTORS and ANR. <b>Versus</b> THE STATE OF ASSAM and ANR. JITEN BORA AND 4 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR.S K ROY MR.S DUTTA MS.I DAS MR. U RAJBANSHI MS.K DUTTA MR. A BARUAH MR. J HAZARIKA	GA, ASSAM SC, TRANSPORT DEPT. MS. M BHATTACHARJEE(ASSTT.S.G.I.), MR. D BARUA(R-3) MR. S K MEDHI, CGC. MR. N BORAH(SC, A S E C) MS. M BHATTACHARJEE
58	WP(C)/2053/2018 FIXED	RAMAVTAR MANIHAR <b>Versus</b> THE COMMISSIONER AND SECRETARY AND 9 ORS.	MR B K DAS	GA, ASSAM
59	WP(C)/3349/2018 FIXED	PANCHALI NATH (PAUL) <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. S BANIK MR K K GHOSH	GA, ASSAM
60	WP(C)/3545/2018 FIXED	INDIAN INSTITUTE OF NATURAL RESOURCE MANAGEMENT AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG	GA, ASSAM MS. B SARMA (R3 TO 6) ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 13/07/2018

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1)	MR. K K SHARMA	25-03-2018	To	31-12-2018
2)	MR. B N DEKA	07-06-2018	To	25-07-2018
3)	MR. J P SHARMA	19-06-2018	To	20-11-2018
4)	DR. N DEKA	27-06-2018	To	28-07-2018
5)	MR M AHMED	09-07-2018	To	24-07-2018
6)	MS. B M CHHETRI	09-07-2018	To	17-07-2018
7)	MR. P SUNDI	09-07-2018	To	16-07-2018
8)	MR. P P BARUAH	09-07-2018	To	19-07-2018
9)	MR. J CHOUDHURY	04-07-2018	To	31-07-2018
10)	MR. H R KHAN	09-07-2018	To	20-07-2018
11)	MR. M SINGH	09-07-2018	To	26-10-2018
12)	MR. U K NAIR	09-07-2018	To	13-07-2018
13)	MS. N AGARWALLA	09-07-2018	To	25-07-2018
14)	MR. G AGARWAL	09-07-2018	To	25-07-2018
15)	MR. S K KEJRIWAL	12-07-2018	To	20-07-2018
16)	MS. S KEJRIWAL	12-07-2018	To	20-07-2018



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,13th July 2018]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN**

**COURT NO: 7**

**[CIVIL BENCH - II**

**CIVIL BENCH**

**THIS BENCH WILL TAKE UP HEARING LIST  
DATED 09-07-2018 TO 30-08-2018, (RELATING  
TO CIVIL BENCH - II)ALONG WITH THE  
FOLLOWING MATTERS.]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 WP(C)/3973/2018	GONESH SONOWAL AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N HAQUE MR K UDDIN MR. S R BARBHUIYA MR. M HUSSAIN MR. B AHMED	SC, ELEM. EDU SC, FINANCE
2 WP(C)/4047/2018 FIXED	SRI GOPAL SARKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	SC, ELEM. EDU SC, BTC
3 WP(C)/4105/2018 FIXED	TARUN CH. BORAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS. (H)	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. GA, ASSAM
4 WP(C)/4113/2018	JOY CHANDRA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. D SARMA MR. C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
5 WP(C)/4401/2018	ABDUS SATTAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. B RAHMAN MR. S CHOWDHURY	SC, ELEM. EDU GA, ASSAM SC, FINANCE
6 WP(C)/4402/2018	SUBHASH CH. ROY AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J AHMED MS. H BEGUM MR S Z AHMED MS. M AHMED	SC, ELEM. EDU SC, FINANCE DEPTT.
7 WP(C)/4409/2018	NURUL ISLAM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MR. K MIRA MS. L WAJEEDA	SC, SEC. EDU.
<b>ORDER (STAY VACATING)</b>			
8 I.A.(Civil)/2368/2018 in WP(C)/6445/2017	ANUNDORAM BOROOAH INSTITUTE OF LANGUAGE, ART AND CULTURE AND 2 ORS <b>Versus</b> DR. BHASKARJYOTI SARMA AND ANR	MR A UPADHYAY MS. K JAIN MR. P UPADHYAY	MR. S K MEDHI MR. A DAS SC, EDU
<b>WITH</b> WP(C)/6445/2017	DR. BHASKARJYOTI SARMA <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.S K MEDHI MR.A DAS MR.S DUTTA MR.S G BHATTACHARJEE	MS.K JAIN(R- 2,3&4) SC, HIGHER EDUCATION MR.P UPADHYAY(R- 2,3&4)

**ADMISSION**

9	WP(C)/7434/2013 FIXED  <b>WITH</b> MC/3415/2014 <b>in</b> WP(C)/7434/2013  <b>WITH</b>	ASWINI KR. DEKA and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS  ASWINI KR. DEKA and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.A ALI MS.K LAHKAR MS.A MAHANTA  MR.A ALI MS.K LAHKAR MS.A MAHANTA	SC, EDU SC, SSA  SC, SSA SC, EDU
10	WP(C)/7266/2013	MD. MAINUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.A ALI MS.K LAHKAR MS.A MAHANTA	SC, SSA SC, EDU
11	WP(C)/113/2015 NOT BY HON. M.R.PATHAK,J.  <b>WITH</b> I.A.(Civil)/172/2018 <b>in</b> WP(C)/113/2015  <b>WITH</b> I.A.(Civil)/689/2018 <b>in</b> WP(C)/113/2015  <b>WITH</b>	MANTU KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS  MD. LOKMAN ALI <b>Versus</b> THE STATE OF ASSAM  MD. LOKMAN ALI <b>Versus</b> THE STATE OF ASSAM AND 5	MR.D DAS MR.R SINGHA  MR. K N CHOUDHURY, SENIOR ADVOCATE MR. A R BHUYAN MR. M A I HUSSAIN Mr M U Ahmed  MR A R BHUYAN MR. M A I HUSSAIN	MRA R BHUYAN(R-4) MR.M A I HUSSAINR-4 A SAJAD SC, HIGHER EDUCATION  MR R SHARMAH  SC, EDU
12	WP(C)/1044/2014  <b>WITH</b>	MD. NUR SHAHED ALI and ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.B D KONWAR MR.R KALITA MRS.J M KONWAR	GA, ASSAM SC, EDU
13	WP(C)/2475/2014  <b>WITH</b> MC/1867/2014 <b>in</b> WP(C)/2475/2014  <b>WITH</b> I.A.(Civil)/494/2018 <b>in</b> WP(C)/2475/2014  <b>WITH</b>	MRS. JOYNAB KHATUN and ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS  MD NUR SHAHED ALI <b>Versus</b> MRS. JOYNAB KHATUN and 6 ORS  TAPAN BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.M K CHOUDHURY MR.S HOQUE MR.N BARUAH  MR.B D KONWAR MR.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR  MR. S HAQUE	MR.B D KONWAR MR.A SARMA MR.D MOZUMDER(R-3) MR.K KALITA MR.R KALITA MR.S CHOUDHURY MR.R SALOI MS.P KHOUND MS.S BARUA MRS.J M KONWAR MR. J H SAIKIA(R-3) SC, EDU  MR.M K CHOUDHURY MR.S HOQUE MR.N BARUAH SC, EDU  SC, HIGHER EDU
14	WP(C)/2891/2014  CAVT. NO. 650/14  <b>WITH</b>	MAHAMMAD AZAD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.B D KONWAR MR.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR	MR.A SARMA MR.D MOZUMDER(R-3) MR.K KALITA MR.S HOQUE MR.N BARUAH MS.P KHOUND MR. J H SAIKIAR-3 FOR CAVEATOR SC, EDU
15	WP(C)/3652/2014	MD. NUR SHAHED ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	SC, EDU

16	<b>WITH</b> WP(C)/6411/2014 CAVT. NO. 349/2/014	SMTI GITA RABHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.R C SAIKIA MR.P KHATANIAR MS.K SAIKIA MS.B BARUAH	FOR CAVEATOR SC, HIGHER EDUCATION MR.S K MUKTAR
17	<b>WITH</b> WP(C)/6818/2014	MRS. JOYNAB KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.A CHETRY MR.S HOQUE MR.U K NAIR	MR.B D KONWAR MS.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR SC, HIGHER EDUCATION
18	<b>WITH</b> WP(C)/5958/2015	NUR SHAHED ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS.S BHUYAN MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.K MAHANTA	SC, HIGHER EDUCATION
19	<b>WITH</b> WP(C)/2124/2016	MD. NUR SHAHED ALI <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MS.S BHUYAN MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.K MAHANTA	SC, HIGHER EDUCATION
20	WP(C)/5520/2015 FIXED	SMTI SUNITA BALA SINHA and ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS.D SINHA MS. N BORAH MS.H CHUTIA	SC, ELEMENTARY EDUCATION
21	WP(C)/7765/2015 FIXED	SRI JYOTISH MAHANTA <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.K SINGHA MRS. P BARUAH	SC, ELEMENTARY EDUCATION SC, TRANSPORT
22	WP(C)/7964/2015 FIXED	SOURAV KUMAR BORA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.H R A CHOUDHURY MR.J ABEDIN MD.A HUSSAIN MR.A F N U MOLLAH	GA, ASSAM MR K NAYAK (GA, ASSAM, R 3) MR.R DE(R-5) MR. U K NAIR MR.R SHARMAR-6 MR.P J BARMAN(R-6) MS. N PHUKAN (R 1,2,4) MS.D DEVI(R-5) SC, SECONDARY EDUCATION MR.R J SARMA(R-5)
23	WP(C)/1074/2016 FIXED	PARIMAL DUTTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D K SARMAH MS. A TALUKDAR MR. N PATHAK MR. A PATHAK	SC, SECONDARY EDUCATION MR. P DAS (R-4) MR R K MOUR (R-4) MR. R DUBEY (R-4) MS. A B KAYASTHA (R-4)
24	WP(C)/4854/2016 FIXED	BIREN CHANDRA DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.R DUBEY MS.A B KAYASTHA MS.M SAIKIA	SC, ELEMENTARY EDUCATION
25	WP(C)/7018/2016 FIXED	SARDARY BASPHORE <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.R BARUAH MR.N M DUTTA	SC, FINANCE DEPARTMENT MR.K GOGOI SC, HIGHER EDUCATION
26	WP(C)/7804/2016 FIXED, NOT BY HON. M.R.PATHAK,J.	ALL B.T.A.D. SCHOOL MOTHER TEACHER'S ASSOCIATION and ANR <b>Versus</b> THE STATE OF ASSAM and ORS.	MR.K N CHOUDHURY MR.P SARMAH	GA, ASSAM MR.B GOGOI SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE

27	WP(C)/4674/2017 B/O	SIRAZUL AMBIA <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR.S C KEYAL(SC, ASSAM UNIVERSITY) MR.B K SARMA(R-8) MR.R C PAUL R-6 MR. S S ROY (SC, NCTE) (R 9) MR.T BARMAN(R-8) MR.A SHAKIL(R-6) SC, SECONDARY EDUCATION
	<b>WITH</b> I.A.(Civil)/3980/2017 <b>in</b> WP(C)/4674/2017	SMT. SHELLY DAS CHOWDHURY <b>Versus</b> SIRAZUL AMBIA and 7 ORS.	MR.B K SARMA MR.T BARMAN	MR.S C KEYAL MR.R C PAULR-6 MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE MR.A SHAKIL(R-6) SC, SECONDARY EDUCATION SC, ASSAM UNIVERSITY
	<b>WITH</b> I.A.(Civil)/4150/2017 <b>in</b> WP(C)/4674/2017	SIRAZUL AMBIA <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR.S C KEYAL MR.B K SARMA(R-8) MR.R C PAULR-6 MR.T BARMAN(R-8) MR.A SHAKIL(R-6) SC, SECONDARY EDUCATION SC, ASSAM UNIVERSITY
28	WP(C)/4955/2017 FIXED	JAYANTA KR. KONWAR <b>Versus</b> THE STATE OF ASSAM and 4 ORS	MR.A SARMA	MR S SARMA (SC, SSA) SC, ELEMENTARY EDUCATION
29	WP(C)/6062/2017	HABIZUL BHUYAN <b>Versus</b> THE STATE LEVEL SELECTION COMMITTEE AND 3 ORS	MR.J ISLAM MR.T MOHAMMAD	MR.N SARMA SC, ELEMENTARY EDUCATION, R - 2 and 4 MS.K PHUKAN(GA, ASSAM, (R - 1 & 3))
30	WP(C)/6808/2017	DHANANJOY DOLEY <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR. N BARMAN MR. R D BHUYAN MR. R CHETRI MS. E B GOGOI	GA, ASSAM SC, EDUCATION
31	WP(C)/6810/2017	PRODIP KUTUM <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.N BARMAN MR.R CHETRI MS.E B GOGOI MR.R B CHETRY	GA, ASSAM SC, EDUCATION
32	WP(C)/376/2018 FIXED	GIRIN PHUKAN <b>Versus</b> THE STATE OF ASSAM	MR. D BARUAH MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	SC, HIGHER EDU MR. T R GOGOI, R 4 AND 5 SC, DIB. UNIVERSITY
33	WP(C)/559/2018 FIXED	ANURAG NANDAKUMAR PAYGHAN <b>Versus</b> TRIGUNA SEN SCHOOL OF TECHNOLOGY AND 3 ORS.	MRS. R BORAH MR. D BORAH MS D TAPADAR MS R SARKAR	MS. A GOYAL(SC, ASSAM UNIVERSITY) MR. A CHAMUAH (SC, UGC) SC, ASSAM UNIVERSITY, MR S C KEYAL
34	WP(C)/3684/2018 FIXED	SHAMSUL HOQUE AND 43 ORS. <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM AND 2 ORS.	MR E AHMED MR. R A CHOUDHURY MR. Z HAMMAD	SC, ELEM. EDU
<b>ORDERS</b>				
35	WP(C)/3008/2015 NOT BY HON. M.R.PATHAK,J.	PARESH CHANDRA DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.Y S MANNAN MS.R AKHTAR MS.S GOHAIN	SC, SECONDARY EDUCATION
36	Cont.Cas(C)/37/2016 FIXED	KARUNA KANTA DEKA <b>Versus</b> SRI PRITAM SAIKIA and 4 ORS.	MS.R GOGOI MS.B GOGOI MR.PARAG J SAIKIA	MR.D SAIKIA(R-3) MR.B TALUKDARR-1 MR.A DEKA(R-3) MS.H TERANGPI(R-1)



37	Cont.Cas(C)/125/2016 FIXED	UMEN DUTTA <b>Versus</b> PRITAM SAIKIA and 3 ORS	MR.J I BORBHUIYA MR.A DAS MR.L MOHAN MR.R ALI	MR.R MAZUMDAR(R- 1-4) MR.R M DEKA(R- 1&2)(R-4) MR.N SARMA(R- 1&2)(R-3) MR.D CHETIAR- 1and2R-4 MR. R R CHOUDHURY(R-4)(R-3)
38	Cont.Cas(C)/136/2016	SRI RAJA BABU SINHA <b>Versus</b> SRI PREETOM SAIKIA and 4 ORS.	MR.S K SINHA	MR.R MAZUMDAR(R- 1-3) MR.R M DEKA(R-2) MR.N SARMA(R- 2&3) MR.H BEZBARUAH(R-1) MR.D CHETIA R- 1-3
39	Cont.Cas(C)/683/2016	DOLEY PHUKAN <b>Versus</b> PREETAM SAIKIA and 4 ORS.	MS.K DEVI MS.K DAS	MR.D SAIKIA(R-1)(R-2) MR. K K DUTTA(R-1) MS.S BEGUM R-4 MR.A DEKA(R-2) MR.SHEIKH MUKTAR(R-4)
40	Review.Pet./166/2017 WP(C) 4470/13(D/O)	MRS SAMSUN NEHAR <b>Versus</b> THE STATE OF ASSAM and 8 ORS	MR.H R A CHOUDHURY MS.R CHOUDHURY MS.S ROY	MS B DAS (R 8) GA, ASSAM
41	Review.Pet./81/2018 WP(C) 5893/14(D/O)	THE DIRECTOR OF EDUCATION , BTC AND 2 ORS <b>Versus</b> SRI ASWINI KR. SARMA AND ANR	MR. A K BHUYAN MS. B BHUYAN SC, BTC	
42	Cont.Cas(C)/112/2018	RANGMALA ROY NATH <b>Versus</b> SHAMSHER SINGH AND 2 ORS.	MR. P SAIKIA	MR. D SAIKIA MR. M R LASKAR MR. A CHETRY MR. K GOGOI
43	Cont.Cas(C)/158/2018	ASRAF HUSSAIN AND 3 ORS. <b>Versus</b> ROVI KOTA	MR. A ROSHID MS. M R DEVI	MS. A VERMA MS U DAS MR. G TAYE
44	Cont.Cas(C)/182/2018 FIXED	KABEL UDDIN PATHAN <b>Versus</b> AJIT KUMAR BORA	MR. MD S HOQUE MS. A BORUAH MR. M DEKA	
45	Cont.Cas(C)/263/2018	DAMODAR DAS <b>Versus</b> GITUMANI PHUKAN	MR. J SARMAH	
46	WP(C)/963/2018 FIXED	DR. BIND KUMAR CHAUHAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	SC, HIGHER EDU SC, U G C, MR A CHAMUAH
47	I.A.(Civil)/2336/2018 WP(C) 2961/18(D/O) in WP(C)/2961/2018	Md. RAHIM UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.
48	WP(C)/2934/2018 FIXED	SMT. SUREYA BEGUM NEOG <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID MR. K ISLAM	SC, ELEM. EDU GA, ASSAM MR. A R SHOME (R8 & 9) MR A J GHOSH (R8 & 9)
49	WP(C)/3704/2018 FIXED	PRANJIT KALITA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. P P BORAH MR. P K DAS	SC, HIGHER EDU

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LEAVE NOTE OF ADVOCATES FOR 13/07/2018

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1)	MR. K K SHARMA	25-03-2018	To	31-12-2018
2)	MR. B N DEKA	07-06-2018	To	25-07-2018
3)	MR. J P SHARMA	19-06-2018	To	20-11-2018
4)	DR. N DEKA	27-06-2018	To	28-07-2018
5)	MR M AHMED	09-07-2018	To	24-07-2018
6)	MS. B M CHHETRI	09-07-2018	To	17-07-2018
7)	MR. P SUNDI	09-07-2018	To	16-07-2018
8)	MR. P P BARUAH	09-07-2018	To	19-07-2018
9)	MR. J CHOUDHURY	04-07-2018	To	31-07-2018
10)	MR. H R KHAN	09-07-2018	To	20-07-2018
11)	MR. M SINGH	09-07-2018	To	26-10-2018



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,13th July 2018]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 11**

**[CIVIL BENCH - I**

**CIVIL BENCH**

**THIS BENCH WILL TAKE UP MAC. APPEAL  
HEARING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	MACApp./69/2010 WITH LCR, AFTER VACATION	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> RAM SINGH RONGFER and 2 ORS,	MR.D BARUAH MS.M CHOUDHURY MR.S DUTTA MISS.R KAUR	MD.M H RAJBARBHUIYAN MR.A C DAS MR. A J DAS MR.P DEKA MR.R DEV MR G RENGMA MR.P DEKA MR.R K DEY
2	MACApp./70/2011 WITH LCR	ORIENTAL INSURANCE CO.LTD. <b>Versus</b> NANI GOPAL KALITA and 2 ORS	MS.M CHOUDHURY MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR.N AHMED MR.M AHMED MR.M H TALUKDAR
3	MACApp./169/2012 WITH LCR, NOT BY HON. H.K. SARMA, J, FIXED	PADMA NATH TALUKDAR, <b>Versus</b> M/S JUMA HARDWARE AND ORS,	MR.B N SARMA MR.G SARMA MS.D DAS	MRS.B ACHARYA MR.S K GOSWAMI
4	MACApp./218/2012 WITH LCR, AFTER VACATION	NATIONAL INSURANCE CO LTD <b>Versus</b> MOHIBUL ISLAM and ANR,	MR.B K PURKAYASTHA MS.U K PURKAYASTHA	MR.S C BISWAS MR. S K S THAKURR- 2 MR.H N SARMA(R- 2)
5	MACApp./240/2012 WITH LCR, AFTER SUMMER VACATION	NATIONAL INSURANCE CO. LTD. <b>Versus</b> BHARAT PHUKAN and 3 ORS	MR.S SAIKIA MR.R SARMA MR. D MAZUMDAR	MR.B CHETRI
6	MACApp./10/2013 WITH LCR	REKHA RANI RAY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.S K SAHARIA MR D C NATH MR.D DAS	MR.S CHAMARIA MRS.N CHANDAK (AGARWAL) MR.M PHUKON MR.S CHANDA
7	MACApp./22/2013 WITH LCR	JOGMAI BORAH, <b>Versus</b> PUTUL BORUAH and 4 ORS,	MS.A K CHOUDHURY MR.C BAISHYA MR.M CHOUDHURY MR.D CHOUDHURY MR.K CHOUDHURY	MR GOSWAMI MR. P HAZARIKA MS R MAZUMDAR

8	MACApp./29/2013 WITH LCR	LAKHMI BARUAH @ LAKSHI BARUAH <b>Versus</b> SUCHIL KUMAR THAKURIA AND 3 ORS	MRB PUSHILAL	MR.M TALUKDAR MR.B GOSWAMI MR.D K DAS MR. R GOSWAMI MR.I ALAM MR.N DAS MR.S DAS MST MANDAL MR.R K AGARWAL MR.D M NATH MR.S SINGH
9	MACApp./105/2013 WITH LCR, AFTER 2 WEEKS	SATYAJIT SAIKIA and ANR <b>Versus</b> JYOTI HAZARIKA and ORS	MR.Y DOLOI MR.A DEB MR.H GOGOI	MR.J SINGH(R-1) MR.B J MUKHERJEE(R-1) MR.P SINGH MS.D GUPTA
10	MACApp./150/2013 WITH LCR	KRISHNA NEWAR <b>Versus</b> BULBUL DUTTA and 2 ORS	MR.J SARMA	MR.A J SAIKIA MR.U K DUTTA MR.K BORAH MRD DUARAR-1 MRN BHUYAN
11	MACApp./156/2013 WITH LCR, FIXED	NATIONAL INSURANCE CO. LTD. <b>Versus</b> MUSSTT. HUSNA ARA BEGUM and ANR.	MR.R GOSWAMI MR.I ALAM	MR. A GANGULY
12	MACApp./261/2013 WITH LCR	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> MUSLIMA KHATUN and 2 ORS.	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR.S C BISWAS MRS.S D CHOUDHURY MR.H ROHMAN
13	<b>WITH</b> MACApp./117/2017	MUSLIMA KHATUN <b>Versus</b> ORIENTAL INSURANCE CO. LTD. and 2 ORS.	MR.S C BISWAS MR.M ISLAM MR. E AHMED MS.S D CHOUDHURY	MS.N MODI MR.S DUTTA MR.C SHARMA
14	MACApp./40/2014 WITH LCR	DINESH NARAYAN TRIPARTHI @ TRIPARTI <b>Versus</b> NATIONAL INSURANCE CO. LTD and 2 ORS.	MR.S C KEYAL MS.P BARUAH MR.K BURAGOHAIN	MR.A DUTTAR-1 MRS.P M DUTTA(R-1)
15	MACApp./56/2014 I.A. 26/16(D/O), WITH LCR	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> KALIPADA MONDAL and ANR.	MS.R D MOZUMDAR MSS ACHARJEE	MR.P SUNDI
16	MACApp./65/2014 WITH LCR	SUAL AHMED <b>Versus</b> BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD and 2 ORS.	MR.S C KEYAL MS.P BARUAH MS.K BURAGOHAIN	MR.R K BHATRA MS.P HAJURI
17	MACApp./155/2014 WITH LCR, FIXED	BAJAJ ALLIANCE GENERAL INSURANCE CO. LTD. <b>Versus</b> ABDUL KALAM LASKAR and 2 ORS.	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MR.I A TALUKDARR-1 MR.I CHOUDHURY(R-2) MRR L CHUTIA(R-2) MS.P BARMAN(R-1) MR.P KAKATI(R-2)
18	<b>WITH</b> MACApp./154/2014	BAJAJ ALLIANCE GENERAL INSURANCE CO. LTD. <b>Versus</b> MANURANJAN NATH and 2 ORS.	MR.S S SHARMA MR.B J TALUKDAR MS.L SHARMA MRA SHARMA	MR.I A TALUKDAR(R-1) MR.I CHOUDHURY(R-2) MRR L CHUTIAR-2 MS.P BARMAN(R-1) MS.B M BHUYAN(R-2)
19	MACApp./270/2014 WITH LCR 3 FILES	NEW INDIA ASSURANCE CO. LTD <b>Versus</b> SURJIT MOHAN and ANR.	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.S DUTTA MR.C SHARMA	MR.A BORGOHAIN MR.S BORTHAKUR
20	MACApp./302/2014 CAVT. NO. 653/2014 WITH LCR, AFTER VACATION	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> MANJU DUTTA and 5 ORS.	MR.S S SHARMA MS.L SHARMA MRA SHARMA	MR.C CHOUDHURY MR.A GAYAN FOR CAVEATOR
21	MACApp./194/2015 WITH LCR, FIXED	AMIT BORO <b>Versus</b> THE DIVISIONAL MANAGER and 2 ORS,	MR.M ISLAM MR.A JINNA	

22 MACApp./28/2016  
WITH LCR, FIXED

BALCHAND RAMPURIA @ KAMAL  
**Versus**  
M/S. GREEN VALLEY TRAVELS PVT. LTD.  
and 2 ORS.

MR.A K PURKAYASTHA  
MR.V K CHOPRA  
MR.S K SINGH  
MS.S DASGUPTA  
MS.B M CHETRI

MR.D GOSWAMI(R-1)  
MR.A TALUKDAR(R-6)  
MR.K K BHATTA(R-6)  
MR.R GOSWAMI  
MR.I ALAM  
MR.J JOHN(R-6)  
MS.M SAIKIA  
MS.P BORSAIKIA

**WITH**

I.A.(Civil)/1715/2018  
in MACApp./28/2016

SRI BALCHAND RAMPURIA ALIAS KAMAL  
**Versus**  
M/S GREEN VALLEY TRAVELS PVT. LTD.  
AND 2 ORS

MR. A K PURKAYASTHA  
MR. S K SINGH  
MR. V K CHOPRA  
MR J CHOPRA

MR. D GOSWAMI  
MR. K K BHATTA  
MR. R GOSWAMI

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LEAVE NOTE OF ADVOCATES FOR 13/07/2018

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1)	MR. K K SHARMA	25-03-2018	To	31-12-2018
2)	MR. B N DEKA	07-06-2018	To	25-07-2018
3)	MR. J P SHARMA	19-06-2018	To	20-11-2018
4)	DR. N DEKA	27-06-2018	To	28-07-2018
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7)	MR. P SUNDI	09-07-2018	To	16-07-2018
8)	MR. P P BARUAH	09-07-2018	To	19-07-2018
9)	MR. J CHOUDHURY	04-07-2018	To	31-07-2018
10)	MR. H R KHAN	09-07-2018	To	20-07-2018
11)	MR. M SINGH	09-07-2018	To	26-10-2018
12)	MR. U K NAIR	09-07-2018	To	13-07-2018
13)	MS. N AGARWALLA	09-07-2018	To	25-07-2018
14)	MR. G AGARWAL	09-07-2018	To	25-07-2018
15)	MR. S K KEJRIWAL	12-07-2018	To	20-07-2018
16)	MS. S KEJRIWAL	12-07-2018	To	20-07-2018
17)	MR S M ABDULLAH P	10-07-2018	To	13-07-2018
18)	MR. L P SHARMA	10-07-2018	To	13-07-2018
19)	MRS. S P HUSSAIN	10-07-2018	To	17-07-2018
20)	MS. R D MOZUMDAR	10-07-2018	To	17-07-2018
21)	MR. A PAUL	12-07-2018	To	16-07-2018
22)	MR. K SARMA	10-07-2018	To	13-07-2018
23)	MS S CHAKRABORTY	11-07-2018	To	17-07-2018
24)	MR C BARUAH	11-07-2018	To	24-07-2018
25)	MR G R DEV	11-07-2018	To	30-07-2018
26)	MR. A ALAM	12-07-2018	To	13-07-2018



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,13th July 2018]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 14**

**[CIVIL BENCH - I**

**CIVIL BENCH**

**THIS BENCH WILL TAKE UP HEARING LIST  
[ SPECIAL LIST(CIVIL) ] DATED 09-07-2018  
TO 30-08-2018, ALONG WITH THE FOLLOWING  
MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	CRP(I/O)/188/2018	CHANDRADHAR NATH <b>Versus</b> ARCHANA NATH AND ANR.	MS. K D SARMAH MS. B DEVI MR. R SARMAH MR P C MAZUMDAR MRS. S D SAIKIA	
2	CRP(I/O)/194/2018	SAPIOR RAHMAN @ SAFIAR RAHMAN <b>Versus</b> FAZIA BEWA AND 9 ORS.	MR A RAHMAN MR A HAQUE	
3	CRP(I/O)/199/2018	SRI SUBALA BARMAN AND ANR. <b>Versus</b> RAJENDRA BAISHYA AND 5 ORS.	MR D BARMAN MR. K M HASSAN	
<b><u>ORDER NO STEPS</u></b>				
4	CRP(I/O)/157/2018 FIXED	DULAL DEKA <b>Versus</b> JEUTI REKHA ROY AND 2 ORS.	MR N AHMED MR N AHMED MR. N ISLAM	
<b><u>ADMISSION</u></b>				
5	MACApp./160/2015 FIXED	SRI JYOTI PRASAD BORAH <b>Versus</b> SRI MANJIT SINGH and ANR	MR.S C BISWAS MS.K L R YANTHAN MR. S BISWAS MR.P BISWAS	MR.S S SHARMA(R-2) MS.L SHARMAR-2 MR.B J MUKHERJEE(R-2) MRA SHARMA(R-2)
6	Tr.P.(C)/84/2017 FIXED	SMT. RISHMA MEDHI <b>Versus</b> SRI SAMIRAN MEDHI	MR.A K GUPTA MR.R S MISHRA	MR. B CHAKRAVARTY MR H B BASUMATARY
7	CRP(I/O)/204/2017 FIXED	M/S. MATANGA SAND and STONE MAHAL NO.-3 and ANR. <b>Versus</b> M/S. MBL INFRASTRUCTURES LTD. and 5 ORS.	MR S P ROY MS.N RAI MR.T R ROY MS.U DEKA	MS N KALITA MR. G KHANDELIA
8	CRP(I/O)/276/2017 WITH LCR, FIXED	MATHU MIYA @ MATHU MIAH <b>Versus</b> RUSTAM ALI and ANR	MS.R CHOUDHURY MS.A BEGUM	MR.S K GHOSH MR.T MOHAMMAD
9	MACApp./413/2018 FIXED	M/S UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SRI THANERWAR BARUAH AND 3 ORS	MD. A AHMED	

**WITH**  
I.A.(Civil)/1761/2018  
in MACApp./413/2018

M/S UNITED INDIA INSURANCE CO. LTD MD. A AHMED  
**Versus**  
SRI THANERWAR BARUAH AND 3 ORS

**FOR HEARING U/O XLI RULE II C.P.C.**

10	RSA/199/2014 FIXED	FIROJA KHATUN <b>Versus</b> RAJIA BEGUM and 10 ORS.	MR.A SATTAR MR.B ISLAM MR. S SARMA MR. J DEKA MR.Z MUKIT MR. T K BHUYAN MR. S K DEKA	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MR.R ALI MR.S KHAN
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**WITH**  
MC/1057/2015  
in RSA/199/2014

		MUSTT. FIROJA KHATUN, <b>Versus</b> MUSTT. RAJIA BEGUM and 10 ORS,	MR.A SARMA MR.T K BHUYAN MR.J DEKA	GA, ASSAM MS.L N CHOUDHURY SC, NHAI MR.N UPADHAYA MD.M H CHOUDHURY MS.S NATH MR.I CHOUDHURY MR.R AHMED MS.M DEORI MR.R ALI MS.S NASRAT MS.S KHAN SC, PWD
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11	RSA/27/2018 FIXED	ARUP DAS <b>Versus</b> SMT. UTPALA PHUKAN SONOWAL	MR P J SAIKIA MR A K GUPTA	MS A BEGUM MR. S N TAMULI MS. P K ZANNAT MS M SONOWAL
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12	RSA/155/2018 FIXED	M/S GREEN VALLEY INDUSTRY <b>Versus</b> THE BISWANATH CHARIALI TOWN COMMITTEE AND ANR	MS. R CHOUDHURY MR D CHAKRABORTY MS. S S ZIA	
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**ORDERS**

13	MACApp./157/2010 WITH LCR, FIXED	UNITED INDIA INSURANCE CO.LTD. <b>Versus</b> BABUL SARKAR and 2 ORS	MRS.U DUTTA MR.N AHMED MR.S DUTTA	MR.H DAS MR.H HATIBARUAH
14	MACApp./237/2010 WITH LCR, FIXED	JAINAL ABEDIN and 4 ORS. <b>Versus</b> THE MEMBER, MACT and ORS.	MR.K SARMA MD.A HUSSAIN MR.D DAS MR.J C DEKA	MRS.B ACHARYA MR.S K GOSWAMI
15	MACApp./79/2011 FIXED	PADUMI BORO AND 2 ORS <b>Versus</b> REGIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD. AND 2 ORS	MRG JALAN MS.F KHAN MR.C M MAHANTA MR.S S SARMA	MS.M CHOUDHURY MR.B GOGOI MR.S DUTTA
16	MFA/94/2012 FIXED	UNITED INDIA INSURANCE CO LTD <b>Versus</b> TAIBOR ALI	MR.S S SHARMA MR.R SHARMA MS.F KHAN MS.L SARMA	MR.D K SAIKIA MS.M DAS MR A N AHMED MS. S SAIKIA
17	MFA/95/2012 FIXED	UNITED INDIA INSURANCE CO LTD <b>Versus</b> KALIPAD DAS and ANR	MR.S S SHARMA MR.R SHARMA MS.F KHAN MS.L SARMA	MR.D K SAIKIA MS.M DAS MR A N AHMED MS. S SAIKIA
18	MFA/96/2012 FIXED	UNITED INDIA INSURANCE CO LTD <b>Versus</b> KASEM ALI and ANR	MR.S S SHARMA MR.R SHARMA MS.F KHAN MS.L SARMA	MR.D K SAIKIA MS.M DAS MR A N AHMED MS. S SAIKIA
19	MFA/97/2012 FIXED	UNITED INDIA INSURANCE CO LTD <b>Versus</b> ABDUL KHALEQUE and ANR	MR.S S SHARMA MR.R SARMA MS.F KHAN MS.L SARMA	MR.D K SAIKIA MS.M DAS MR A N AHMED MS. S SAIKIA
20	CRP/442/2015 CAVT. NO. 1429/2015 WITH LCR, FIXED	M/S BANI PRAKASH PVT. LTD. <b>Versus</b> ON THE DEATH OF HIRANYA KR. DAS HIS LEGAL HEIRS AND REPRESENTATIVES	MR.S K GOSWAMI MR.R MAJUMDAR MR.P K SHARMA MR.S A SANGMA	MR.A C SARMA MR.B HALDAR FOR CAVEATOR

21	MACApp./69/2016 WITH LCR, FIXED	JYOTISH BORO <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD. and 3 ORS,	MR.S C PANDIT	MR.A TALUKDAR R-1 MR.K K BHATTA(R-1) MR.J JOHN(R-1) MR.A DUTTA(R-2) MRS.P M DUTTA(R-2)
22	RSA/269/2016 FIXED	MD SIRAJUL HOQUE MONDAL @ SIRAJUL HOQUE MONDALand 3 ORS <b>Versus</b> BELLAL SK and 11 ORS	MR.E HUSSAIN MR.A RAHMAN	MR. M DUTTA MR. M ISLAM MR. N UDDIN
	<b>WITH</b> I.A.(Civil)/204/2017 FIXED <b>in</b> RSA/269/2016	MD SIRAJUL HOQUE MONDAL @ SIRAJUL HOQUE MONDALand 3 ORS <b>Versus</b> BELLAL SK and 11 ORS	MR.E HUSSAIN MR.A RAHMAN	
23	CRP/396/2016 FIXED	MD. FAKAR UDDIN <b>Versus</b> MD. FAKAR UDDIN and ANR.	MS.N MODI MS.M CHOUDHURY MR.N KALITA	MR.A J SAIKIA(R-2) MR.U K DUTTA(R-2) MR.B KAKATIR-2 MR.K BORAH(R-2)
24	I.A./840/2016 CAVT. NO. 762/2015 CAVT. 762/2015, WITH STAY PET. , FIXED <b>in</b> RSA/264060/2015	RABEN DAS and ANR <b>Versus</b> DINESH CH. DAS and 8 ORS,	MR.S K SAHARIA MS.A BEGUM MR D C NATH	MR.S S SHARMA MS.L SHARMA FOR CAVEATOR
	<b>WITH</b> RSA/264060/2015 (Filing Number)	SRI RABEN DAS and ANR <b>Versus</b> SRI DINESH CHANDRA DAS and 8 ORS		
25	RSA/6/2017 FIXED	SRI UTTAM GUPTA and 4 ORS <b>Versus</b> SRI BHULU DEY and 7 ORS	MR.S K BARKATAKI MR.D K NATH MS.B SHARMA	MR.R BARUAHR-1 MR.K D CHETRI(R-1)
26	MACApp./33/2017 WITH LCR, FIXED	ORIENTAL INSURANCE CO. LTD <b>Versus</b> MD MOIDUL ISLAM and 5 ORS	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MS.P DOWERAH MR.S THAKURIA MR.SIDHANT DUTTA	MR.B K PURKAYASTHA(R-6) MR.G AHMED(R-1) MR.B DEKA(R-1) MR.H BARUAHR-2 MR.N K DAS(R-1) MS.K DEKA(R-6) MS.T KALITA(R-1) MR.G C KAKATI(R-2)
27	RSA/73/2017 FIXED	SRI MOHONLAL ROY PODDAR and 2 ORS. <b>Versus</b> SMTI. CHAYA SAHA and 15 ORS.	MR.T ROY MS.B SARKAR MR.S DEY MR.P K DEBROY	MR.A DHAR MR K K DAS
28	RFA/93/2017 WITH LCR, FIXED	SRI BHUPEN BORGHAIN <b>Versus</b> THE AXOMIYA PRATIDIN and 10 ORS	MR.G N SAHEWALLA MS.B SARMA MD.ASLAM MS.S KATAKI	MR.A D CHOUDHURYR- 1-4 MR.D CHOUDHURY(R- 1-4) MR. P DUTTA(R- 1-4) MR.T CHAKRABORTY(R- 1-4)
29	CRP/129/2017 FIXED	ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. <b>Versus</b> SHRI BIVAKAR DUTTA and 42 ORS.	MR.S D SARMA	GA, ASSAM MS.A BEGUM(R- 35&37) MS.N BEGUMR- 35and37 MRS.R CHOUDHURY(R-35&37)
30	RSA/170/2017 FIXED	ON THE DEATH OF AHEDULLAH HIS LEGAL HEIRS MUSST MAZIDA KHATUN WIFE and 5 ORS <b>Versus</b> ON THE DEATH OF ABDUL ALI HIS LEGAL HEIRS ARE MUSST SALEHA KHATUN and 10 ORS	MR. M A SHEIKH MS.F INTAZ MR.K U AHMED	MRS.R MOMTAZ(R- 2-5, 7&8) MR.M A LASKAR(R- 2-5, 7&8) MR.A I UDDINR- 2-5, 7and8
	<b>WITH</b> I.A.(Civil)/1750/2017 FIXED <b>in</b> RSA/170/2017	ON THE DEATH OF AHEDULLAH HIS LEGAL HEIRS MUSST MAZIDA KHATUN WIFE and 5 ORS <b>Versus</b> ON THE DEATH OF ABDUL ALI HIS LEGAL HEIRS ARE MUSST SALEHA KHATUN and 10 ORS	MR. M A SHEIKH MS.F INTAZ MR.K U AHMED	MRS.R MOMTAZ(R- 2-5, 7&8) MR.M A LASKARR- 2-5, 7and8 MR.A I UDDIN(R- 2-5, 7&8)

31	RSA/208/2017 FIXED	SRI SANJIB KUMAR SAHA <b>Versus</b> SRI NIRMAL KUMAR GHOSE and 2 ORS	MS.P BHATTACHARYA MR.R D PHUKAN MRS.S BORPATRAGOHAJ	MR G P BHOWMIK, SR.ADV. MS M KALITA MS P CHETIA
	<b>WITH</b> I.A.(Civil)/499/2018 <b>in</b> RSA/208/2017	SANJIB KUMAR SAHA <b>Versus</b> NIRMAL KUMAR GHOSE AND 2 ORS	MS. P BHATTACHARYA MR. R D PHUKAN MRS. S BORPATRAGOHAJ	
32	CRP(I/O)/215/2017 FIXED	ICICI BANK LTD. <b>Versus</b> NIYAZ AHMED KHAN	MR.R DE MS.D DEVI	
33	RSA/218/2017 FIXED	HATIKHUK MATIHIN KRISHI UNNAYAN SAMITY <b>Versus</b> TINISHA BASARIA RANGPUR UDJAPAN SAMITI and 3 ORS	MR.A C SARMA MR.B HALDAR MR.G BHARADWAJ	MR.K K MAHANTA(Sr.Adv.)(R-2) MS.B CHOUDHURY(R-4) DR.B N GOGOIR-4 MR.K SINGHA(R-2) MS.J DAS(R-4) MR K MAHANTA(R-2)
34	RSA/249/2017 FIXED	GOVINDA CHANDRA PAUL <b>Versus</b> JALAL UDDIN CHOUDHURY and 19 ORS	MR.B BANERJEE MR.J LASKAR	MR. S K GHOSH MS F AHMED
	<b>WITH</b> I.A.(Civil)/2582/2017 FIXED <b>in</b> RSA/249/2017	GOVINDA CHANDRA PAUL <b>Versus</b> JALAL UDDIN CHOUDHURY and 19 ORS	MR.B BANERJEE MR.J LASKAR	
35	RSA/317/2017 FIXED	SHIRAJ UDDIN and 2 ORS <b>Versus</b> THE SETTLEMENT OFFICER KARIMGANJ and 9 ORS	MR.P K ROY MR.S K CHAKRABORTY MS.M DUTTA MS.A CHAKRABORTY	GA, ASSAM MR.N DHAR(R- 6,7&8) MR. T U LASKARR- 6,7and8 MS.U BARUAH(R- 6,7&8)
36	RSA/321/2017 FIXED	MD LUTFUR RAHMAN CHOUDHURY and 5 ORS <b>Versus</b> MD NASIR UDDIN CHOUDHURY and 94 ORS	MR. T U LASKAR MS. S DASGUPTA MS. S DASGUPTA	MS. R CHOUDHURY (R1 TO 17) MR. A H M R CHOUDHURY (R1 TO 17) MS. S S ZIA (R1 TO 17)
37	RSA/366/2017 FIXED	SAZEDA AKRAM <b>Versus</b> MOKIMUDDIN AHMED and 5 ORS	MR. B BANERJEE MS. C MOZUMDAR MR. A DEY MR. A MOBARAQUE	MR B D DEKA MR. M DAS
38	I.A.(Civil)/452/2017 FIXED <b>in</b> RSA/137/2007	GANESH PAYENG and ORS <b>Versus</b> KULA PAYENG and ORS	DR.B AHMED MR H I CHOUDHURY MR.N DHAR MR.N HAQUE MR.S K DEORI MR K UDDIN	MR.P K GOSWAMI MR A BARMAN
	<b>WITH</b> RSA/137/2007 FIXED	GANESH PAYENG and ORS <b>Versus</b> KULA PAYENG and ORS	DR.B AHMED MRH I CHOUDHURY MR.N DHAR MR.N HAQUE MR.S K DEORI MRK UDDIN	MR.P K GOSWAMI MRA BARMAN
	<b>WITH</b> I.A.(Civil)/453/2017 FIXED <b>in</b> RSA/137/2007	GANESH PAYENG and ORS <b>Versus</b> KULA PAYENG and ORS	DR.B AHMED MRH I CHOUDHURY MR.N DHAR MR.N HAQUE MR.S K DEORI MRK UDDIN	MR.P K GOSWAMI MRA BARMAN
	<b>WITH</b> I.A.(Civil)/454/2017 FIXED <b>in</b> RSA/137/2007	GANESH PAYENG and ORS <b>Versus</b> KULA PAYENG and ORS	DR.B AHMED MRH I CHOUDHURY MR.N DHAR MR.N HAQUE MR.S K DEORI MRK UDDIN	MR.P K GOSWAMI MRA BARMAN
39	I.A.(Civil)/1190/2017 WITH STAY PET. , FIXED <b>in</b> RSA/246231/2015	SMTI LALO BARMANI and 2 ORS, <b>Versus</b> ABDUL HAMID MOLLAH and 3 ORS,	MR B ACHARYYA MR.H A SARKAR	MR A ISLAM (R- 1-4) MR.H R AHMED R- 1-4



	<b>WITH</b> RSA/246231/2015 (Filing Number)	SMTI LALO BARMANI and 2 ORS <b>Versus</b> ABDUL HAMID MOLLAH	MR B ACHARYYA MR.H A SARKAR	
40	I.A.(Civil)/3927/2017 MAC.APP. 6/2015(D/O), FIXED	THE ORIENTAL INSURANCE CO.LTD. <b>Versus</b> ABDUL HAMID	MR.S DUTTA MS.N MODI MS.M CHOUDHURY MR.C SHARMA MR.SIDHANT DUTTA	MR. A R AGARWALA MR. S SAIKIA
41	I.A.(Civil)/4036/2017 MAC.APP. 125/16(D/O), WITH LCR, FIXED	TAPASHI RAY and 2 ORS <b>Versus</b> MD ANSAR ALI and ANR	MR.A R AGARWALA	MR.K K DEY(R-2) MRV K BAROOAHR-2
42	Tr.P.(C)./29/2018 FIXED	SMT. POMPI GHOSH <b>Versus</b> PARTHA DAS	MR. D C C PHUKAN MS. J GOGOI MS. S ROY MR. U BHATTACHARYA MR. T P DAS	MR A BHATTACHARYA MR. RAJARSHEE DE MR. F A HASSAN
43	CRP/58/2018 FIXED	TAPAN DAS AND ANR. <b>Versus</b> SURESH SHARMA AND 2 ORS.	MR. A SATTAR MR Z MUKIT	
44	RSA/100/2018 FIXED	MD IMAN ALI <b>Versus</b> MD SYED SHEIKH and 3 ORS	MR. S K SAHARIAH MR. M DAS MR D C NATH	MR S S SHARMA MS. L SHARMA FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/1397/2018 FIXED <b>in</b> RSA/100/2018	MD IMAN ALI <b>Versus</b> MD SYED SHEIKH and 3 ORS	MR. S K SAHARIAH MR. M DAS MR D C NATH	MR S S SHARMA MS. L SHARMA FOR CAVEATOR
45	CRP(I/O)/133/2018 FIXED	SORAB ALI AND 11 ORS. <b>Versus</b> SAHIDUL HAQUE AND 27 ORS.	MS F AHMED MR. T ISLAM MS. A MESEN	
46	RSA/138/2018 FIXED	SRI NIPENDRA NATH and 3 ORS <b>Versus</b> SRI HIMANGSHU NATH	MR. K K DEY MR V K BAROOAH MR S BAISHYA	MR. S K GHOSH MS F AHMED
47	RSA/139/2018 FIXED	BIJOY BHUSAN DAS <b>Versus</b> SMTI PUTUL RANI DAS AND 6 ORS	MR. N DHAR MS. S DASGUPTA	MR. M H RAJBARBHUIYAN (R1-7) MRS. R CHETRI (R1-7) MR. W RAHMAN (R1-7) MS. S RASUL (R1-7)
48	CRP(I/O)/142/2018 FIXED	SANJIB KR. LODH AND ANR. <b>Versus</b> SMT. ANITA LODH	MR. I A TALUKDAR MR. B HUSSAIN	
49	CRP(I/O)/145/2018 FIXED	PAUA KUKI ALIAS LIENJAPAU KUKI AND 3 ORS. <b>Versus</b> MALLIKA BARDHAN AND 8 ORS.	MR. D MOZUMDER MR P BORAH	MR. S D PURKAYASTHA (R2-4) MR. U CHOUDHURY (R2-4)
50	CRP(I/O)/149/2018 FIXED	GAJRAJ SURANA AND ANR. <b>Versus</b> SATYA NARAYAN KEJRIWAL AND ANR.	MR. O P BHATI MR. S K SINGH MR. V K CHOPRA MR J CHOPRA	MR. P C DEY (R2)
51	CRP(I/O)/151/2018 FIXED	MD. MATLEB ALI AND 9 ORS. <b>Versus</b> MD. AFSAR ALI AND 3 ORS.	MR. A R SHOME MR. S CHAUHAN	MR. R K BHUYAN (R1-4) MR K SAIKIA (R1-4) MS. R RABHA (R1-4)
52	CRP(I/O)/155/2018 FIXED	ABU BOKKAR MONDAL @ FOKIR ALI <b>Versus</b> AMIRON NESSA AND 2 ORS.	MR. B BANERJEE MR. A MOBARAQUE MS. C MOZUMDAR	MS. M KHATUN (R1-3)
53	CRP(I/O)/161/2018 FIXED	AKBAR ALI AND 3 ORS. <b>Versus</b> SIALU SEIKH AND ANR.	MS F AHMED MR. T ISLAM MS. A MESEN MR. P BASUMATARY	
54	CRP(I/O)/195/2018 FIXED	MAHESH AGARWAL AND 2 ORS. <b>Versus</b> VIJAY BEDI HUF	MR. D SARAF	
55	I.A.(Civil)/781/2018 FIXED <b>in</b> RSA/61/2018	MUSST BUDHIMA and 9 ORS <b>Versus</b> MD HABIBUR RAHMAN and 8 ORS	MD. S HUDA MR. N HOQUE MD. ARIF	

	<b>WITH</b> RSA/61/2018	MUSST BUDHIMA and 9 ORS <b>Versus</b> MD HABIBUR RAHMAN and 8 ORS	MD. S HUDA MR. N HOQUE MD. ARIF	
56	I.A.(Civil)/1046/2018 WITH LCR, FIXED in MFA/292/2010	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> ON DEATH OF ABDUL GOFUR HIS LEGAL HEIR FOTE BIBI @ FOTEMA BEWA AND 12 ORS	MR. R GOSWAMI	MR. M A SHEIKH
	<b>WITH</b> MFA/292/2010	UNITED INDIA INAURANCE CO. LTD., <b>Versus</b> MD. SIRAJUL HAQUE and 2 ORS,	MR.D K DAS MR.R GOSWAMI MR.I ALAM	MR.M TALUKDAR MR.A R AGARWALA MR.S M T CHISTIE MR.R K AGARWALA MR.N CHUTIA MR.P PATOWARY MR.D PACHANI
	<b>WITH</b> MC/2237/2011 in MFA/292/2010	MD. SIRAJUL HAQUE <b>Versus</b> UNITED INDIA INSURANCE CO. LTD.,	MR.D K DAS MR.R GOSWAMI MR.I ALAM	MR.M TALUKDAR MR.R K AGARWALA MR.D PACHANI MR.P PATOWARY
57	<b>WITH</b> MFA/294/2010	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> MD.ABDUL GOFUR and 2 ORS	MR.D K DAS MR.R GOSWAMI MR.I ALAM	MR. M A SHEIKH MR.N ISLAM MR.M TALUKDAR MR.A R AGARWALA MR.K U AHMED MR.M HOSSAIN MR.P PATOWARY MR.Z H AHMED MR.D PACHANI MR.R K AGARWALA
	<b>WITH</b> MC/2238/2011 in MFA/294/2010	MD.ABDUL GOFUR <b>Versus</b> UNITED INDIA INSURANCE COMPANY LTD.	MR.D K DAS MR.R GOSWAMI MR.I ALAM	MR.M TALUKDAR MR.R K AGARWALA MR.P PATOWARY MR.D PACHANI
	<b>WITH</b> I.A.(Civil)/1047/2018	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> ON DEATH OF ABDUL GOFUR HIS LEGAL HEIR FOTE BIBI @ FOTEMA BEWA AND 12 ORS	MR. R GOSWAMI	MR. M A SHEIKH
	<b>WITH</b> I.A.(Civil)/1048/2018	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> ON DEATH OF ABDUL GOFUR HIS LEGAL HEIR FOTE BIBI @ FOTEMA BEWA AND 12 ORS	MR. R GOSWAMI	MR. M A SHEIKH
58	I.A.(Civil)/1269/2018 MAC.APP. 12/12(D/O), WITH LCR, FIXED	MD. FOIZE UDDIN BARBHUIYA <b>Versus</b> JEAB UDDIN BARBHUIYA AND 2 ORS	MR. I H LASKAR MR. P K DEKA	MR. R K BHATRA
59	I.A.(Civil)/1666/2018 FIXED in RSA/137/2018	SRI DEBANGSHU CHAKRABORTY AND ANR <b>Versus</b> SRI BIJOY KRISHNA DAS AND 15 ORS	MS F AHMED MR. S K GHOSH	
	<b>WITH</b> RSA/137/2018	DEBANGSHU CHAKRABORTY AND ANR <b>Versus</b> BIJOY KRISHNA DAS AND 15 ORS	MS F AHMED MR. S K GHOSH	
60	I.A.(Civil)/1698/2018 FIXED in RSA/146/2018	ARJUN KUMAR <b>Versus</b> SMTI GAYATRI KUMARI	MR. A K DAS MR. M J GOGOI	

**WITH**  
RSA/146/2018  
FIXED

ARJUN KUMAR  
**Versus**  
SMTI GAYATRI KUMARI

MR. A K DAS  
MR. M J GOGOI

**HEARING**

61 RFA/69/2014  
MC 3555/14(D/O), WITH LCR,  
FIXED

LAHPOHIA TEA COMPANY PRIVATE  
LIMITED and 2 ORS  
**Versus**  
UNION OF INDIA and ANR

MR.G N SAHEWALLA  
MS.B SARMA  
MR.P DEKA  
MR.A CHETIA  
MD.ASLAM

**WITH**  
62 RFA/70/2014

LAHPOHIA TEA COMPANY PRIVATE  
LIMITED and 2 ORS  
**Versus**  
UNION OF INDIA and ANR

MR.G N SAHEWALLA  
MS.B SARMA  
MS.R JAIN  
MR.P DEKA  
MD.ASLAM

MR.S C KEYAL  
ASSTT.S.G.I.

**WITH**  
I.A.(Civil)/1704/2017  
**in** RFA/70/2014

UNION OF INDIA and ANR  
**Versus**  
LAHPOHIA TEA COMPANY PRIVATE  
LIMITED and 2 ORS

MR.S C KEYAL  
ASSTT.S.G.I.

MR.G N SAHEWALLA  
MS.B SARMA  
MS.R JAIN  
MR.P DEKA  
MD.ASLAM

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LEAVE NOTE OF ADVOCATES FOR 13/07/2018

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1)	MR. K K SHARMA	25-03-2018	To	31-12-2018
2)	MR. B N DEKA	07-06-2018	To	25-07-2018
3)	MR. J P SHARMA	19-06-2018	To	20-11-2018
4)	DR. N DEKA	27-06-2018	To	28-07-2018
5)	MR M AHMED	09-07-2018	To	24-07-2018
6)	MS. B M CHHETRI	09-07-2018	To	17-07-2018
7)	MR. P SUNDI	09-07-2018	To	16-07-2018
8)	MR. P P BARUAH	09-07-2018	To	19-07-2018
9)	MR. J CHOUDHURY	04-07-2018	To	31-07-2018
10)	MR. H R KHAN	09-07-2018	To	20-07-2018
11)	MR. M SINGH	09-07-2018	To	26-10-2018
12)	MR. U K NAIR	09-07-2018	To	13-07-2018
13)	MS. N AGARWALLA	09-07-2018	To	25-07-2018
14)	MR. G AGARWAL	09-07-2018	To	25-07-2018
15)	MR. S K KEJRIWAL	12-07-2018	To	20-07-2018
16)	MS. S KEJRIWAL	12-07-2018	To	20-07-2018
17)	MR S M ABDULLAH P	10-07-2018	To	13-07-2018
18)	MR. L P SHARMA	10-07-2018	To	13-07-2018
19)	MRS. S P HUSSAIN	10-07-2018	To	17-07-2018
20)	MS. R D MOZUMDAR	10-07-2018	To	17-07-2018
21)	MR. A PAUL	12-07-2018	To	16-07-2018
22)	MR. K SARMA	10-07-2018	To	13-07-2018
23)	MS S CHAKRABORTY	11-07-2018	To	17-07-2018
24)	MR C BARUAH	11-07-2018	To	24-07-2018
25)	MR G R DEV	11-07-2018	To	30-07-2018
26)	MR. A ALAM	12-07-2018	To	13-07-2018



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Friday,13th July 2018]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 15**

**[CIVIL BENCH - IV**

**CIVIL BENCH**

**THIS BENCH WILL TAKE UP HEARING LIST  
DATED 09-07-2018 TO 30-08-2018, (RELATING  
TO CIVIL BENCH - IV) FROM ITEM NOS. 45 TO 86  
ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	WP(C)/2544/2018 NOT BY HON. U. BHUYAN, J	EKTA LASKAR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S DAS MR. R SENSUA MR. K MOHAMMED MR. S BARTHAKUR	GA, ASSAM
<b><u>ORDER NO STEPS</u></b>				
2	WP(C)/5780/2017	PRABODH DAS CHOUDHURY <b>Versus</b> THE STATE OF ASSAM and 12 ORS.	MR.S ROY MR.M H LASKAR	DR.B AHMED SC, CO-OP.
3	WP(C)/3397/2017	PRABODH DAS CHOUDHURY <b>Versus</b> THE STATE OF ASSAM and 12 ORS.	MS.S ROY MR.M H LASKAR	DR.B AHMED SC, CO-OP. MR.A R TALUKDAR(R- 4 to 13)
4	WP(C)/1654/2018	NATH CHANDRA DEB <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. S C BISWAS MR. I HUSSAIN MS J BORAH MS. U NANDA MR R KARIM	GA, ASSAM
5	WP(C)/1971/2018 CAVT. NO.0308/2018	MANIK DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B K DAS MR. M H LASKAR	MR A R BHUYAN SC, CO GA, ASSAM MR. M A I HUSSAIN, FOR CAVEATOR MR. K R ISLAM, FOR CAVEATOR
6	WP(C)/2338/2018	AMIRI RAY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	DR. B N GOGOI	GA, ASSAM
7	WP(C)/2422/2018	RUHINDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	DR. B N GOGOI MS. N BORAH	GA, ASSAM
<b><u>ADMISSION</u></b>				
8	WP(C)/4569/2012	ON THE DEATH OF BIRENDRA DAS HIS LEGAL REPRESENTATIVE SRI RAJ DEEP DAS and 15 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.C BARUAH MR.M C DAS MR.R K TALUKDAR MRR K NEOG	GA, ASSAM Mr. A DAS (SC, Forest)

9	WP(C)/1778/2014 FIXED	AJIT KUMAR BORUAH <b>Versus</b> UNITED BANK OF INDIA and 3 ORS.	MR.A NATH MR.A TODI MS.R GOGOI MS.B GOGOI MD.J U AHMED MR.N J MEDHI MR.PARAG J SAIKIA	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.S DUTTA MR.C SHARMA
10	WP(C)/1426/2015	BABEN DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.P PATHAK MSS CHANGKAKATI MR.A NARZERY MS.P BARMAN MS.S T BOKTH MS.J SAIKIA	MR.S K TALUKDAR(R-6) MS.B GOSWAMI(R-6) MR.J M A CHOUDHURY(R-6) MR.A B T HAQUE(R-6) MS.A DEBR-6
11	WP(C)/1518/2015	SRI PRAFULLA NATH and 3 ORS, <b>Versus</b> THE STATE OF ASSAM and 5 ORS,	MR.K K MAHANTA MR.K SINGHA MR.K M MAHANTA MRS. P BARUAH	GA, ASSAM(R1-5) SC, SOCIAL WELFARE(R6)
12	WP(C)/1555/2015	LAHINDAR ALI @ LAKHINDAR ALI and ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.H A AHMED MR.R ALI	GA, ASSAMR1-4 MR.D CHOUDHURY(R-5&6) MR.T ALI(R-5&6)
13	WP(C)/1586/2015	ADHIGRAHAN KARIBA BICHARA KRISHI BHUMIR USIT MULYA DABI SANGRAM SAMITI and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.B BANERJEE MR.A K SHARMA MS.C MOZUMDAR MS.M DEB MR.D F A AHMED MR.J LASKAR MR.A DEY	GA, ASSAM(R1-6) MR.S C KEYAL ASSTT.S.G.I.(R7)
14	WP(C)/2004/2015 NOT BY HON. A.M.B. BARUA, J	TAPASH PAUL and 10 ORS, <b>Versus</b> THE STATE OF ASSAM and 8 ORS,	MS.S SARMA MR.P TALUKDAR	MR.H BURAGOHAIN SC, PWD(R1,2,3- 9)
15	WP(C)/2010/2015	JNANENDRA RABHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.H DAS MS.T SOM MS.S KALITA MS.R BURAGOHAIN	GA, ASSAM(R1-3) MR.M ALIR-4 MR H HOQUE(R-4)
16	WP(C)/2083/2015	PHUNU CHETIA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR.P PATHAK MSS CHANGKAKATI MR.A NARZERY MR.D BHUYAN MS.S T BOKTH MS.J SAIKIA MR.P BARMAN	MR.A K SARKAR SC, NF RLY
17	WP(C)/2220/2015	JAMALUDDIN MONDOL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.R ISLAM	GA, ASSAM
18	WP(C)/3458/2015 FIXED	BIMAL SEN <b>Versus</b> INSURANCE OMBUDSMAN and 2 ORS,	MR.D BHATTACHARJEE	MR.S K GOSWAMI(R-2 & 3) MR.P P DAS(R-1) MR.S HANDIQUE(R-1) MR.R KATHKATIAR-2 and 3
19	WP(C)/4439/2015 NOT BY HON. A.K. GOSWAMI, J, FIXED	MD. ZAMIRUDDIN <b>Versus</b> THE REGISTRAR OF FIRMS AND SOCIETIES,ASSAM and 4 ORS	MR.P KATAKI MS.M GOGOI MS.R BEGUM	GA, ASSAM MR. M J BARUAH (R-5) MS. M BHATTACHARJEE
20	WP(C)/49/2016 AFTER 10 DAYS	ASSAM SOCIETY OF CENTRE OF EXCELLENCE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.R SARMA MR.A TALUKDAR MR.K K KALITA MR.K MEDHI MR G DEKA MR.P MEDHI MR.B R DAS	GA, ASSAM
21	WP(C)/1013/2017	KASHEM ALI and 3 ORS. <b>Versus</b> THE STATE ELECTION COMMISSION and 4 ORS.	MR.A H M R CHOUDHURY MS.P SARMA MRS.R CHOUDHURY	GA, ASSAM MR.N BORAH SC, ASEC
22	WP(C)/1867/2017	ABDUL BATEN <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR A ISLAM MR.H R AHMED	GA, ASSAM

23	WP(C)/4493/2017	M/S. S.S. ENTERPRISE <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.J C GOGOI MR.K KALITA MR.D HANDIQUE MR.N GOGOI MR.H KAKATI	GA, ASSAM MS.D BORGOHAIN(R-5) MR.R KALITA(R-5) MR.R SALOI(R-5) SC, FINANCE MRS.J M KONWAR(R-5)
24	WP(C)/6751/2017	SUMITA CHETIA <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.P J SAIKIA MS.R GOGOI	GA, ASSAM
25	WP(C)/1336/2018	MAFATLAL INDUSTRIES LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R K DUTTA MR. U J SAIKIA	GA, ASSAM SC, FINANCE DEPTT.
26	WP(C)/1395/2018 B/O	NAGAON JILA BUS PARIBAHAN SANTHA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S KATAKI MR. R M DAS MS. R DUTTA	GA, ASSAM MR. S BORTHAKUR MR. J ROY MS. S KAKATI MS. U BARUAH
27	WP(C)/1665/2018 FIXED	RANJIT KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. Y S MANNAN MS. M BHATTACHARYYA MS. N BARUAH	MR A DAS SC, FOREST
28	WP(C)/2617/2018 FIXED	TAMION BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS C MEDHI MR. A K PURKAYASTHA MR. S NATH	MR. U C RABHA(R6) MR. S M SARMA MR. M M DEKA SC, FOREST SC, BTADC
29	WP(C)/2931/2018 FIXED	M/S PORI TRAVELS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S DEKA MS. J BORO MR D TUMUNG	GA, ASSAM MR. S BORA SC, GMC
30	WP(C)/3452/2018 FIXED	MANAGING COMMITTEE OF JAGIROAD SAMABAI SAMITY LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B RAHMAN MR. A SARMA MR. S CHOUDHURY	DR. B AHMED SC, CO OP
	<b>WITH</b>			
31	WP(C)/4289/2018 FIXED	M. HUSSAIN AHMED AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR F K R AHMED MR. M K HUSSAIN	DR. B AHMED SC, CO OP
32	WP(C)/4311/2018 FIXED	JAHAR UDDIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR S CHOUDHURY	GA, ASSAM
		<b>ORDERS</b>		
33	WP(C)/3645/2015	M/S HTC LOGISTICS <b>Versus</b> THE UNION OF INDIA and 7 ORS	MR.D SAIKIA MR.R BARUAH MR. K K DUTTA MR.B GOGOI MR.P NAYAK MR.H B SARMA MR.A DEKA	MR.A K SARKAR MR.B GOGOI(R- 1to 8) MR B N GOGOI(R- 1to 8) SC, RAILWAY
34	WP(C)/3987/2015 WITH Mac.App. 249/12(D/O)	RAM CHANDRA ROY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA	GA, ASSAM(R1-3)
	<b>WITH</b>			
35	MACApp./101/2014	RAM CHANDRA ROY <b>Versus</b> PRABHAT RABHA and ANR	MR.B K BHATTACHARJEE DR.R SARMAH	MR.R K BHATRA MS.A BORA MS.P HUJURI MR.P MAHANTA MR A SAIKIA MS.D PAUL MR.C M MAHANTA
	<b>WITH</b>			
36	MACApp./293/2014	RAM CHANDRA ROY <b>Versus</b> DILIP SAIKIA and ANR	MR.B K BHATTACHARJEE DR.R SARMAH	MR.R K BHATRA MS.P HUJURI MRS.A BORAH MR A SAIKIA
	<b>WITH</b>			
37	MACApp./294/2014	RAM CHANDRA ROY <b>Versus</b> MADHABI DEKA and 2 ORS	MR.B K BHATTACHARJEE DR.R SARMAH	MR.R K BHATRA MS.P HUJURI MRS.A BORAH MR A SAIKIA

38	WP(C)/2445/2017 WITH OFFICE NOTE	AJAY KUMAR MONDAL <b>Versus</b> THE STATE OF ASSAM and 14 ORS.	MR.M U MONDAL MS N NASRIN MD I H KHAN	GA, ASSAM
39	WP(C)/2484/2017 WITH OFFICE NOTE	SWAPNA DEB @ REKHA DEB <b>Versus</b> SHIPRA DAS and 5 ORS.	MR.T ROY MS.B SARKAR MR.S DEY MR.P K DEBROY MRS I BEGUM	GA, ASSAM MR.S D PURAKAYATHA(R-1) MR.U CHOUDHURY(R-1) MR.S DUTTA
40	I.A.(Civil)/2966/2017 FIXED in FAO/10/2017 <b>WITH</b> FAO/10/2017	NUR MOHAL BEGUM <b>Versus</b> NUR JAHAN KHATUN  NUR JAHAN KHATUN <b>Versus</b> NUR MOHAL BEGUM	MR. S C BISWAS MR. E AHMED MR. H ROHMAN  MR.M U MONDAL MR.M R KHANDAKAR MDI H KHAN	MR. M U MONDAL MR. M R KHANDAKAR  MR.S C BISWAS MR. E AHMED MR.H ROHMAN
41	I.A.(Civil)/3594/2017 in WP(C)/4764/2017  <b>WITH</b> WP(C)/4764/2017	KALPANA SAHA @ KALPANA RANI SAHA <b>Versus</b> THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY and 8 ORS.  KALPANA SAHA @ KALPANA RANI SAHA <b>Versus</b> THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY and 8 ORS.	MS.M DEV MS.P DEB MS.N DEB  MS.M DEV MS.N DEB MS.P DEB	SC, G M D A SC, GMC  MS.M HAZARIKA MR.S BORA MR.G RAHUL(R- 5-9) MS.J DAS(R- 5-9) MR. D GUPTA (R- 5 to 9) MR.D M NATH(R- 5-9) SC, GMC SC, G M D A
42	WP(C)/4061/2017	MANOJ DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS.M DEV MS.N DEB MS.P DEB	GA, ASSAM
43	WP(C)/5414/2017	BRAHMAPUTRA PART III,IV AND V FISHERY COOPERATIVE SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR S KHOUND MR. D DAS	GA, ASSAM MR. A BHATTACHARJEE(R-5) MR. N G KUNDU(R-5) MR G DEKA(R-5) MR. P K R CHOUDHURY(R-5)
44	WP(C)/6477/2017	SONEKA ROY @ SONEKA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.M R KHANDAKAR	GA, ASSAM(R1-3,6 & 7) SC, BTADCR5 SC, FINANCE(R4)
45	I.A.(Civil)/348/2018 WP(C) 250/11(D/O)	BIJNI SUB-DIVISIONAL KEROSENE HAWKERS UNION AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P DAS MR. M U MAHMUD MR. S HOQUE MR. M ALI MR. S ISLAM	GA, ASSAM SC, BTADC
46	WP(C)/722/2018	PRADIP KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. D KONWAR	GA, ASSAM
47	WP(C)/1436/2018	DILDAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S CHOUDHURY MR. A SARMA MR. K KALITA	GA, ASSAM
48	WP(C)/1970/2018 B/O	NAYAN DEWAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. K BHATTACHARJEE MR J C BARMAN MR. D BANERJEE MS. B TALUKDAR	GA, ASSAM (R2TO4) SC, GMC SC, G M D A
49	WP(C)/2488/2018	ROFIQUL ISLAM AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 19 ORS	MR. R ISLAM MR A R BHUYAN MR. M RAHMAN	DR. B AHMED SC, CO OP
<b>HEARING</b>				
50	WP(C)/1750/2013 NOT BY HON. A.K.GOSWAMI, J	ANJANI KUMAR CHANANI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.R P SHARMA MR.J K PARAJULI MS.D M NATH MRS.N S PARAJULI MR.N RAJKHOWA	GA, ASSAM SC, K A A C MRJ CHUTIA



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Friday,13th July 2018]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE NELSON SAILO**

**COURT NO: 16**

**[CIVIL BENCH - III**

**CIVIL BENCH**

**THIS BENCH WILL TAKE UP HEARING LIST  
DATED 09-07-2018 TO 30-08-2018, (RELATING  
TO CIVIL BENCH - III)ALONG WITH THE  
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/934/2018 FIXED	MS. ABIDA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	MR C BARUAH (SC, APSC) GA, ASSAM
2	WP(C)/3676/2018 FIXED	PRANJAL BORAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. J PATOWARY MR. D DEKA MR. D J DAS	SC, EXCISE DEPTT.
3	WP(C)/3772/2018 FIXED	RENU BEGUM @ RENU KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N ZAMAN MR. A GANGULY MR T CHHETRI	GA, ASSAM SC, AG
4	WP(C)/4128/2018 FIXED	FORCE NO. 065323264 ASI/MINISTERIAL PRAVIN KUMAR JHA <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P BARMAN	MR. K K PARASAR (R1 TO 5) ASSTT.S.G.I.
5	WP(C)/4389/2018	NIPA KURMI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M U MAHMUD MS. C KALITA MS K GOGOI MR. M ALI MR P K DAS	SC, PWD
6	WP(C)/4393/2018	ARIFUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR K JAIN MR. D SARMAH	GA, ASSAM
7	WP(C)/4394/2018	KAMAKHYA KUMAR SINGH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P N SHARMA	GA, ASSAM
8	WP(C)/4397/2018	MATIN UZ ZAMAN AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. N BARUA MR U SARMA	GA, ASSAM
9	WP(C)/4403/2018	ASEB AUDIT AND ACCOUNTS SEREVICE ASSOCIATION <b>Versus</b> THE ASSAM ELECTRICITY GRID CORPORATION LTD AND 2 ORS.	MR. Y S MANNAN MS. M BHATTACHARYYA MS. N BARUAH	SC, APDCL
10	WP(C)/4404/2018	TAHER HOQUE LASKAR <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. U N CHATTRY MR. O LASKAR	ASSTT.S.G.I.



**ORDER (STAY VACATING)**

11	I.A.(Civil)/2052/2018 in WP(C)/693/2018	SRI ARUP KR. KALITA AND 10 ORS <b>Versus</b> SRI PANKAJ KALITA AND 11 ORS	MR G N SAHEWALLA MR. I C DEKA MS. D BARMAN MR. D J SAIKIA	MR J I BARBHUIYA
	<b>WITH</b> WP(C)/693/2018	PANKAJ KALITA <b>Versus</b> THE STATE OF ASSAM AND ORS.	MR. J I BORBHUIYA MRS F BEGUM MR A ALI MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR S CHOUDHURY MR. A DEKA
12	I.A.(Civil)/2064/2018 FIXED in WP(C)/699/2018	SRI ARUP KR. KALITA AND 9 ORS <b>Versus</b> SRI MANOJ KR. DAS AND 11 ORS	MR G N SAHEWALLA MR. I C DEKA MS. D BARMAN MR. D J SAIKIA	MR. J I BORBHUIYA
	<b>WITH</b> WP(C)/699/2018 FIXED	MANOJ KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS F BEGUM MRS. K H CHOUDHURY MR A ALI	GA, ASSAM MR. B K DAS (R17) MR. S P DAS (R17) MR. N DAS (R17)
<b><u>ORDER (IMPLEADMENT OF PARTY)</u></b>				
13	I.A.(Civil)/2198/2018 in WP(C)/1805/2018	SRI SUJOY KARMAKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. M A OZAH	SC, HEALTH
	<b>WITH</b> WP(C)/1805/2018	GUNAJIT KALITA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A K BARUAH MR A CHOUDHURY MR. D BORA	GA, ASSAM SC, HEALTH
<b><u>ADMISSION</u></b>				
14	WP(C)/3325/2015 FIXED	AMBIKA ROY <b>Versus</b> THE ALLAHABAD BANK and 2 ORS.	MS.S BHUYAN MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	MR.S CHAMARIA(R-1 & 2) MR.D SARMAH(R-1 & 2) MR.M PHUKANR-1 and 2 MR.S CHANDA(R-1 & 2)
15	WP(C)/3843/2015 WP(C) 4159/15(D/O), FIXED	GIRIDHAR BARMAN and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.M BISWAS MR.T CHUTIA MR.R GOGOI	SC, AGRI. DEPARTMENT
16	WP(C)/4421/2015 FIXED	PURUSATTAM SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.H KALITA MR.H DAS	MR.B K DAS(R-5) MS.H SARMAH-5 SC, IRRIGATION
17	WP(C)/4639/2015 FIXED	SMTI MAN MAYURI DAS, <b>Versus</b> THE STATE OF ASSAM and 5 ORS,	MR.P SARMAH MRS.D SHARMA MR.S K SINGHA MR.A ADHIKARY MR.B KUMAR	GA, ASSAM(R4,6) SC, SOCIAL WELFARE(R1-3,5)
18	WP(C)/4675/2015 FIXED	MISS MINA KUMARI PEGU <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS.M BORAH MR.B B BORAH MS.J CHETRY MS.A GOGOI MSL BARUAH	MRH I CHOUDHURY(R-6&7) MR.D K SARMAH-6and7 MR.B K SARMA MR.G UDDIN(R-6&7) MS.A TALUKDAR(R-6&7) MS.M BURAGOHAIN(R-6&7) SC, SOCIAL WELFARE
19	WP(C)/7688/2015 FIXED	SABITA TAMULI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.A CHETRY MR.H K DAS MR.W YHOSHII MR.M P SARMA MR.U K NAIR	MR.S N SARMAH-4 and 5 MR.K KALITA(R-4 & 5) MR.S CHOUDHURY(R-4 & 5) MR.A J MAHANTA(R-4 & 5) SC, INDUSTRIES MR.A JAHID(R-4 & 5) MR.S SAMARIA

20	WP(C)/2177/2016 BY SLIP, FIXED	SAILENDRA NATH SARMA and 167 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA	SC, CO-OP. MR.P K ROY(R-5) MR.S K CHAKRABORTY(R-5) MR.S SARMA(R-4) MR.M DUTTA(R-5) MS.N DEKAR-4 MS.A CHAKRABORTY(R-5)
	<b>WITH</b>			
21	WP(C)/3792/2014	KALYAN BHAGOWATI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA	DR.B AHMED SC, CO-OP. GA, ASSAM MR.S SARMA(R-3) MS.N M DEKA(R-3) MS.P MAZUMDAR(R-3)
	<b>WITH</b>			
22	WP(C)/7652/2016	KESHAB CH. KALITA and 9 ORS. <b>Versus</b> STATE OF ASSAM and 4 ORS.	MR.B K BHATTACHARJEE DR.R SARMAH MS.A CHETIA MRS.P SAHA	SC, CO-OP. MR.P K ROY(R-5) MR.S K CHAKRABORTYR-5 MS.S SARMA(R-4) MS.N M DEKA(R-4) MS.M BHATTACHARYYA(R-4) MS.M DUTTA(R-5)
23	WP(C)/2288/2016 FIXED	RINA BORAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.S RAHMAN MR.S HUSSAIN MR.SHEIKH MUKTAR	MR.H R A CHOUDHURY(R-7) MR.ALHAJJ INAM UDDIN(R-7) MR.B K SARMA MRS.R MOMTAZ R-7 MR.A ALAM(R-7) SC, SOCIAL WELFARE
24	WP(C)/3121/2016 FIXED	MANNA AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS.B DEVI MS.N MEDHI MS.R R BORAH	SC, AGRICULTURE MARKETING BOARD. SC, AGRI. DEPARTMENT
	<b>WITH</b> I.A.(Civil)/445/2017 <b>in</b> WP(C)/3121/2016	MANNA AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS.B DEVI MS.N MEDHI MS.R R BORAH	SC, AGRICULTURE MARKETING BOARD. SC, AGRI. DEPARTMENT
	<b>WITH</b>			
25	WP(C)/5839/2016	AMIT KR. DAS and ANR <b>Versus</b> ASSAM STATE AGRICULTURAL MARKETING BOARD and 2 ORS	MSB DEVI MS.N MEDHI MR.S DEY MS.R R BORAH	MR.K BHATTACHARJEE( R -2) SC, A S A M B
26	WP(C)/3879/2016	MD. ABUL KALAM AZAD and ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRJ C BORAH	GA, ASSAM MR.S SHARMA SC, DLR
27	WP(C)/4780/2016	SMTI PURNIMA DUTTA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.R SARMA MR.A A AHMED MS.K D SARMAH MSB DEVI MR.K P GOGOI	GA, ASSAM SC, AG
28	WP(C)/5195/2016 B/O	SMTI. BHARATI GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.T J MAHANTA MS.P BHATTACHARYA MS.M KALITA MR.A BARUA	SC, KHADI & VILLAGE INDUSTRIES BOARD GA, ASSAM
29	WP(C)/6510/2016	RINTU KR. BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.J SARMA MR.M C DAS	GA, ASSAM SC, TRANSPORT
30	WP(C)/7205/2016	RAMEN CH. BARUAH and ANR <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MRA SHARMA	MR.K BHATTACHARJEE( R -2) SC, A S A M B
31	WP(C)/552/2017 FIXED	BINOD CHANDRA ROY <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR. M U MONDAL MS N NASRIN MD I H KHAN	GA, ASSAM SC, HEALTH
32	WP(C)/2509/2017 FIXED	BALINDRA KR. DEKA <b>Versus</b> THE STATE OF ASSAM and 20 ORS.	MR.U C RABHA MR.S M SARMA MR.M M DEKA	SC, FINANCE & TAXATION MR.P NAYAK

33	WP(C)/8260/2017 B/O	KHADI BOARD RETIRED EMPLOYEES ASSOCIATION <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MR. A BARUA MR D MAHANTA MRS. P BHARADWAJ	MR J K PARAJULI (R-4 & 5) MS. A VERMA (SC, FINANCE DEPARTMENT) MR. S S ROY (GA, ASSAM)
34	WP(C)/619/2018 FIXED	NO. G/94193F HAV/GD SOAN SINGH <b>Versus</b> THE UNION OF INDIA	P N SARMA MR. A R TAHBILDAR	MR. M PHUKAN, R ASSTT.S.G.I.
	<b>WITH</b>			
35	WP(C)/547/2018 FIXED	NO. G/94115K HAV/GD REBADHAR JOSHI <b>Versus</b> THE UNION OF INDIA	MR. P N SHARMA MR. A R TAHBILDAR	ASSTT.S.G.I.
	<b>WITH</b>			
36	WP(C)/580/2018 FIXED	NO.G/94167A HAV/GD JAI SINGH <b>Versus</b> THE UNION OF INDIA	P R SARMA MR. A R TAHBILDAR	MS. B SARMA ASSTT.S.G.I.
37	WP(C)/1618/2018 FIXED	JYOTIRMOY ADHIKARY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. A B T HAQUE	GA, ASSAM
	<b>WITH</b>			
38	WP(C)/156/2018 FIXED	HIMANGSHU CHOWDHURY <b>Versus</b> THE STATE OF ASSAM	MR. U K NAIR	GA, ASSAM
39	WP(C)/1985/2018 FIXED	TIPJAN BEGUM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B J TALUKDAR MR. P TALUKDAR MRS. S SARMA	GA, ASSAM
40	WP(C)/2509/2018 FIXED	SABIR AHMED <b>Versus</b> THE ASSAM UNIVERSITY AND 3 ORS. (B)	MR. M DUTTA MR. M ISLAM MR. J BHARALI	SC, ASSAM UNIVERSITY
41	WP(C)/3645/2018 FIXED	JITENDRA NATH TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS B M BHUYAN MR. I CHOUDHURY MR R L CHUTIA	SC, AG SC, FINANCE
42	WP(C)/4280/2018 FIXED	SADIKUL ALOM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A K TALUKDAR MR. A CHOUDHURY MR S ISLAM	SC, HEALTH
		<b>ORDERS</b>		
43	WP(C)/1550/2013 CAVT. NO. CAVT. 259/13 FIXED	INDIAN RED CROSS SOCIETY <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.S CHAKRABORTY MSM DEWAN MR.L P SHARMA	GA, ASSAM MR.I HUSSAIN C.G.C. MR.B BURAGOHAİN MR.S SHARMA MS.S GOGOİ MR.C K S BARUAH MR.J P KACHARI SC, L C MR.U KALITA ASSTT.S.G.I. FOR CAVEATOR
	<b>WITH</b>			
44	WP(C)/5008/2011	NANDA RAM DAS <b>Versus</b> THE INDIAN RED CROSS SOCIETY and ANR.	MR.B BURAGOHAİN MR.P BOIRAGI MS.B TALUKDAR	MS.S CHAKRABORTY MR.S SHARMA SC, L C MR.L P SHARMA MS.R BHATTACHARYYA
45	Cont.Cas(C)/175/2016 I.A.(C) 3145/17(D/O), I.A.(C) 1367/17(D/O)	SAMBHU PATGIRI <b>Versus</b> M.U. AHMED and 5 ORS.	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.S N KRISHNATRAYA	MS.S B CHOUDHURY(R-5) MR.M BHAGABATI(R-6) MR.N UPADHAYA(R-2) MR.S K DAS R-5 MS. G BORA MS. G BORA
46	Cont.Cas(C)/221/2016	BASANTA KUMAR PATOWARY <b>Versus</b> RATUL BARUAH and ANR	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.S N KRISHNATRAYA	MRS.U BARUA(R-1) MR.S SAIKIA MR.M GOSWAMI(R-1) MR.U CHOUDHURY(R-1) MR.J ROY MR.A HASAN MR.C SHARMA MS.S KAKATI MR.S BORTHAKUR

47	Cont.Cas(C)/320/2016 I.A.(C) 2884/2017(D/O)	FAZLUL HOQUE and 5 ORS. <b>Versus</b> RAJESH PRASAD and 5 ORS	MR.A R SIKDAR MR.A MANNAF MS.F BEGUM	MR.D SAIKIA(R-1) MR.B J TALUKDAR R-2 MR.D BARMAN(R-1) MS. A VERMA (R5 AND 6) MS. A VERMA (R5 AND 6) MS. S KHANIKAR (R5 AND 6) MR.B GOGOI(R-1) MS U DAS (R5 AND 6) U DAS MR.A DEKA(R-1) MRS.S SARMA(R-2)
48	Cont.Cas(C)/54/2017 P/APPEARENCE, I.A.(C) 1486/2016(D/O), FIXED <b>WITH</b> 49 WP(C)/4347/2015	DILIP SARMA <b>Versus</b> CMDE RETD. K.C.CHOUDHURY, VSM	MSJ BHUYAN MR.B SINHA MR.A K DAS	MR.B N SARMA MRK NAYAK MR.S DAS
49	WP(C)/4347/2015  <b>WITH</b> I.A.(Civil)/1311/2017 in WP(C)/4347/2015	DILIP SARMA <b>Versus</b> THE UNION OF INDIA and 5 ORS	MSJ BHUYAN MR.B SINHA MR.A K DAS MR.S S TALUKDAR MR.K N KALITA	GA, ASSAM C.G.C. MR.S K MEDHI MS.H M PHUKAN
50	Review.Pet./155/2017	THE DIRECTOR OF SAINIK WELFARE, ASSAM <b>Versus</b> DILIP SARMA	MR.B N SARMA GA, ASSAM	MSJ BHUYAN MR.B SINHA MR.A K DAS MR.K N KALITA MR.S S TALUKDAR
51	Cont.Cas(C)/606/2017	THE DIRECTOR OF SAINIK WELFARE <b>Versus</b> SRI DILIP SARMA	SR. GA, ASSAM	MR. A K DAS MR. M J GOGOI
52	I.A.(Civil)/4142/2017 B/O in WP(C)/3678/2017 <b>WITH</b> WP(C)/3678/2017	RAMANI KAKATI <b>Versus</b> RAJEEV RISHI and 5 ORS.	MS.M DEB MR.A DEY	MR. A KHANIKAR MR S BISWAS MR. B KALITA,SR.ADV.
53	I.A.(Civil)/4142/2017 B/O in WP(C)/3678/2017 <b>WITH</b> WP(C)/3678/2017	JHARNA SINHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.N ISLAM MRK BHUYAN	DR.B AHMED GA, ASSAM(R1-4) MR.A R TALUKDAR(R- 5&6)
54	WP(C)/5658/2016	JHARNA SINHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.N ISLAM MRK BHUYAN	DR.B AHMED GA, ASSAM(R1-4) MR.A R TALUKDAR(R- 5&6)
55	W.P.(CrI.)/1/2018 AFTER VACATION	JHARNA SINHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRK BHUYAN MS.A KALITA	SC, CO-OP. MR.A R TALUKDAR(R-5,6) MR.A U AHMEDR- 5and6 MR.S A SIKDER(R- 5&6)
56	W.P.(CrI.)/2/2018 (2 WEEKS)	AGARSTIN MOCHAHARI @ AGOSTIN MOCHAHARI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R PHUKAN MR D J DAS	G.A.ASSAM. ASSTT.S.G.I.
57	Cont.Cas(C)/63/2018	MS. MAMONI KAKOTY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. B K BHATTACHARJEE DR. R SARMAH MS. P SAHA	GA, ASSAM
58	Cont.Cas(C)/229/2018	BIJU PHUKAN BARUAH <b>Versus</b> MUKTI GOGOI	DR. K U AHMED MR. M HOSSAIN MR. Z H AHMED	MR. M BHAGABATI MR. S S ROY (R 2) MR. S BORTHAKUR MR. S BORTHAKUR MS G BORA MR. S S ROY
59	I.A.(Civil)/1434/2018 FIXED in MACApp./322/2018 <b>WITH</b> MACApp./322/2018	RAM KRISHNA DEKA <b>Versus</b> T. Y. DAS	MR. R ALI MS. F Y HUSSAIN	
60	I.A.(Civil)/1434/2018 FIXED in MACApp./322/2018 <b>WITH</b> MACApp./322/2018	NATIONAL INSURANCE COMPANY LTD <b>Versus</b> SMTI BHANTI TERANGPI AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
61	I.A.(Civil)/1434/2018 FIXED in MACApp./322/2018 <b>WITH</b> MACApp./322/2018	NATIONAL INSURANCE COMPANY LTD <b>Versus</b> SMTI BHANTI TERANGPI AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	

	<b>WITH</b> I.A.(Civil)/1436/2018	NATIONAL INSURANCE COMPANY LTD <b>Versus</b> SMTI BHANTI TERANGPI AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
59	I.A.(Civil)/1444/2018 FIXED <b>in</b> MACApp./323/2018	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> SMTI HIRUMANI LAHKAR KALITA AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	<b>WITH</b> MACApp./323/2018 FIXED	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> SMTI HIRUMANI LAHKAR KALITA AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	<b>WITH</b> I.A.(Civil)/1446/2018 FIXED	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> SMTI HIRUMANI LAHKAR KALITA AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
60	I.A.(Civil)/1507/2018 FIXED <b>in</b> MACApp./344/2018	KRISHNA RAJBONGSHI <b>Versus</b> HOMESWAR BARMAN AND 2 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA	
	<b>WITH</b> MACApp./344/2018 FIXED	KRISHNA RAJBONGSHI <b>Versus</b> HOMESWAR BARMAN AND 2 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA	
61	I.A.(Civil)/1510/2018 FIXED <b>in</b> MACApp./345/2018	JAGDISH PATOR <b>Versus</b> NEW INDIA ASSURANCE CO. LTD	MR. M TALUKDAR MR T PAUL	
	<b>WITH</b> MACApp./345/2018	JAGDISH PATOR <b>Versus</b> NEW INDIA ASSURANCE CO. LTD	MR. M TALUKDAR MR T PAUL	
62	I.A.(Civil)/1512/2018 FIXED <b>in</b> MACApp./346/2018	RUP JYOTI KURMI <b>Versus</b> MST ANJUMA BEGUM AND 4 ORS	MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. C SHARMA MR. S DUTTA MR. SIDHANT DUTTA	
	<b>WITH</b> MACApp./346/2018 FIXED	RUP JYOTI KURMI <b>Versus</b> MST ANJUMA BEGUM AND 4 ORS	MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. C SHARMA MR. S DUTTA MR. SIDHANT DUTTA	
	<b>WITH</b> I.A.(Civil)/1514/2018 FIXED	RUP JYOTI KURMI <b>Versus</b> MST ANJUMA BEGUM AND 4 ORS	MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. C SHARMA MR. S DUTTA MR. SIDHANT DUTTA	
63	I.A.(Civil)/2100/2018 <b>in</b> WP(C)/7819/2017	KUBBAT ALI MONDAL <b>Versus</b> THE UNION CO-OPERATIVE BANK LTD. and 3 ORS.	MR. A K PURKAYASTHA MR. S SHARMA	MR. B D GOSWAMI
	<b>WITH</b> WP(C)/7819/2017	KUBBAT ALI MONDAL <b>Versus</b> THE UNION CO-OPERATIVE BANK LTD. and 3 ORS.	MR.A K PURKAYASTHA MR.S SHARMA MS.M BHUYAN	DR.B AHMED MR. B D GOSWAMI (SC, UNION COOPERATIVE BANK LTD.)
64	I.A.(Civil)/2311/2018 <b>in</b> Cont.Cas(C)/181/2017	ANIL RAJKUMAR and ANR. <b>Versus</b> PARAMANANDA DAS and 6 ORS.	MR D BARMAN	

**WITH**  
Cont.Cas(C)/181/2017

ANIL RAJKUMAR and ANR.  
**Versus**  
PARAMANANDA DAS and 3 ORS.

MRSB BHUYAN  
MR.D J BARMAN

MRS.V L SINGH(R-4)  
MS.R D BHUYAN(R-3)  
MR.K K PARASARR-1  
MS.H DAS(R-4)  
MS.D D BARMAN(R-4)(-  
-1&3)

65 I.A.(Civil)/2376/2018  
in WP(C)/774/2018

AJIT RANJAN DAS  
**Versus**  
INDIAN OIL CORPORATION LTD. AND 4  
ORS

MR A DASGUPTA

SC, I O C

**WITH**  
WP(C)/774/2018

AJIT RANJAN DAS  
**Versus**  
INDIAN OIL CORPORATION LTD. AND 4  
ORS

MR A DASGUPTA  
MR A KUNDU

SC, I O C

66 WP(C)/3508/2018  
FIXED

BISHAWJIT DEBNATH  
**Versus**  
OIL INDIA LTD. AND 5 ORS.

MR G P BHOWMIK  
MRS. M HORE  
MS M KALITA

GA, ASSAM (R5)  
SC, OIL

**HEARING**

67 WP(C)/8039/2015  
AFTER 2 WEEKS

RAHUL KUMAR  
**Versus**  
THE UNION OF INDIA and 4 ORS

MR.B RAMCHIARY  
MR.D BARMAN  
MR.R MAZUMDAR  
MRU SARMA  
MR.H BEZBARUAH  
MR.C TALUKDAR

ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 13/07/2018

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1)	MR. K K SHARMA	25-03-2018	To	31-12-2018
2)	MR. B N DEKA	07-06-2018	To	25-07-2018
3)	MR. J P SHARMA	19-06-2018	To	20-11-2018
4)	DR. N DEKA	27-06-2018	To	28-07-2018
5)	MR M AHMED	09-07-2018	To	24-07-2018
6)	MS. B M CHHETRI	09-07-2018	To	17-07-2018
7)	MR. P SUNDI	09-07-2018	To	16-07-2018
8)	MR. P P BARUAH	09-07-2018	To	19-07-2018
9)	MR. J CHOUDHURY	04-07-2018	To	31-07-2018
10)	MR. H R KHAN	09-07-2018	To	20-07-2018
11)	MR. M SINGH	09-07-2018	To	26-10-2018
12)	MR. U K NAIR	09-07-2018	To	13-07-2018
13)	MS. N AGARWALLA	09-07-2018	To	25-07-2018
14)	MR. G AGARWAL	09-07-2018	To	25-07-2018
15)	MR. S K KEJRIWAL	12-07-2018	To	20-07-2018
16)	MS. S KEJRIWAL	12-07-2018	To	20-07-2018
17)	MR S M ABDULLAH P	10-07-2018	To	13-07-2018
18)	MR. L P SHARMA	10-07-2018	To	13-07-2018
19)	MRS. S P HUSSAIN	10-07-2018	To	17-07-2018
20)	MS. R D MOZUMDAR	10-07-2018	To	17-07-2018
21)	MR. A PAUL	12-07-2018	To	16-07-2018
22)	MR. K SARMA	10-07-2018	To	13-07-2018
23)	MS S CHAKRABORTY	11-07-2018	To	17-07-2018
24)	MR C BARUAH	11-07-2018	To	24-07-2018
25)	MR G R DEV	11-07-2018	To	30-07-2018
26)	MR. A ALAM	12-07-2018	To	13-07-2018



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Friday,13th July 2018]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 18**

**[CRIMINAL SINGLE BENCH]**

**CRIMINAL BENCH**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
1	Bail Appln./1064/2018 FIXED	HORI PRASAD AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. R PHUKAN MR. B BHAGAWATI	PP, ASSAM
2	Bail Appln./1118/2018 FIXED	DAULAT KHAN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR D HAZARIKA	PP, ASSAM
3	Bail Appln./1162/2018 FIXED	DHAN BORO <b>Versus</b> NARCOTIC CONTROL BUREAU	MR U S BORGHAIN MR. A BARUAH MISS M GOGOI	MR. S C KEYAL SC, NCB
4	Bail Appln./1214/2018 FIXED	SAURAV BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. S BISWAS MS. A SAIKIA	MR. B K MAHAJAN
5	Bail Appln./1215/2018 FIXED	SARUAR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. S U AHMED	PP, ASSAM
6	Bail Appln./1301/2018 FIXED	RABINDRA NATH MARANDI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. K ROY MR. P BORDOLOI	PP, ASSAM
7	Bail Appln./1333/2018	JITENDRA KUMAR BAROI <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR H R CHOUDHURY	PP, ASSAM
8	Bail Appln./1338/2018 FIXED	ABDUL ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM
9	Bail Appln./1343/2018 FIXED	ABDUL ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM
10	Bail Appln./1344/2018 FIXED	ABDUL ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM
11	Bail Appln./1363/2018 FIXED	LATIF ALI <b>Versus</b> THE STATE OF ASSAM	MD. B ISLAM MR. S HUSSAIN MR. A A MONDAL	PP, ASSAM
12	Bail Appln./1371/2018 FIXED	SANJIT BARMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR. R ALI	PP, ASSAM
13	Bail Appln./1413/2018 FIXED	SURAB ALI <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS B HAZARIKA MS S NASRAT MS N DAS	PP, ASSAM

14	Bail Appln./1424/2018 FIXED	KAMRUL ISLAM BORBHUYA <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
15	Bail Appln./1425/2018 FIXED	RUHUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MS A DAS MS. K LR YANTHAN MS S SENGUPTA	PP, ASSAM
16	Bail Appln./1432/2018 FIXED	HASHEM ALI @ BUDU <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MR. P S BISWAS	PP, ASSAM
17	Bail Appln./1434/2018 FIXED	BIJU DAS <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
18	Bail Appln./1435/2018 FIXED	KULJINDER SINGH @ KULDIP <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
<b>BAIL HEARING</b>				
19	AB/2600/2017 FIXED	HARI BANDHULAL TALUKDAR @ HARI BANDHU TALUKDAR and 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MRM H AHMED MR.A HUSSAIN	PP, ASSAM
20	AB/2809/2017 FIXED	RAHIMA KHATUN and ANR. <b>Versus</b> THE STATE OF ASSAM	MR. H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI MR. R A CHOUDHURY	PP, ASSAM
21	AB/3094/2017 AFTER 4 WEEKS	MD. MOFIZUDDIN <b>Versus</b> THE STATE OF ASSAM	MRG JALAN MS.H DAS MS.R R SAIKIA	PP, ASSAM
22	AB/117/2018 AFTER 4 WEEKS	RAJIB BHUMIJ <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. R ALI MR. N MAHAJAN MR. P K DAS	PP, ASSAM
23	AB/159/2018 FIXED	AZIFA KHATUN <b>Versus</b> THE STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM
24	AB/281/2018 FIXED	ABIJUR SARKAR @ SIKHU <b>Versus</b> THE STATE OF ASSAM	A M A L AMAN C M DEKA MR A S TAPADAR MR. N J SARKAR MR. D HUSSAIN	MR. B K MAHAJAN
25	AB/435/2018 AFTER 4 WEEKS	DHANESHWAR ENGTI <b>Versus</b> THE STATE OF ASSAM	MR. S INGTI MR. M SARANIA MD. S U AHMED MR. A I KATHAR	PP, ASSAM
26	AB/680/2018 FIXED	TWARIQUE HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. S BORTHAKUR MR. J ROY MS. S KAKATI MR. C CHAKRAVARTY	PP, ASSAM
27	AB/706/2018 FIXED	BIJU DAS <b>Versus</b> THE STATE OF ASSAM	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA	PP, ASSAM
28	AB/717/2018 FIXED	GOLAM MOSTAFA <b>Versus</b> THE STATE OF ASSAM	MRS. K BARPUZARI MR. A CHAMUAH MR. R D BHUYAN MR. D DAS	PP, ASSAM
29	AB/808/2018 FIXED	PREM KANTA BORO AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS. U NANDA MR R KARIM MR. P BISWAS	PP, ASSAM
30	AB/813/2018 FIXED	MINARUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MD. R ALI MR. A M KHAN MR N RAHMAN	PP, ASSAM
31	AB/884/2018 FIXED	RAJENDRA NATH BORO AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. K D CHETRI MS. B BARUAH	PP, ASSAM



32	AB/965/2018 FIXED	PETRUSH NARARY <b>Versus</b> THE STATE OF ASSAM	MR G CHOUDHURY MR. C K NATH MR. S MUNIR MR. S MUNIR MR. S AHMED MS. S SAIKIA MS A REHMAN	MS R BARUAH MS K DAS MR. P MAJUMDAR MR. A MITRA PP, ASSAM
33	AB/1278/2018 AFTER 4 WEEKS	MD TOUHIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. SK S N MOHAMMAD MS. N M DEKA MR. P P DEKA MR SK N MAHAMMAD	PP, ASSAM
34	AB/1286/2018 FIXED	BISWAJIT DHAR <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. J GHOSH MS. P CHAKRABORTY	PP, ASSAM
35	AB/1304/2018 FIXED	MRIDUL BORAH AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. R ISLAM MR. S RAHMAN MR D SAIKIA MR. J ALI	PP, ASSAM
36	AB/1308/2018 AFTER 4 WEEKS	TILAK CHANDRA BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. A CHAMUAH MR. R D BHUYAN MR. S D ROY MS. S SARMA MS. K BARPUJARI	PP, ASSAM
	<b>WITH</b>			
37	AB/1222/2018	SMTI. MANJITA PATOWARY <b>Versus</b> THE STATE OF ASSAM	MRS. K BARPUZARI MR. A CHAMUAH MR. R D BHUYAN MR. S D ROY MS. S SARMA	PP, ASSAM
38	AB/1317/2018 FIXED	TILENDRA SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. S H RAHMAN MR. M A SHEIKH MS F INTAZ MR E HUSSAIN	PP, ASSAM
39	AB/1323/2018 AFTER VACATION	DOLLY OJAH AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	MR. P BOIRAGI MRS. B TALUKDAR PP, ASSAM
40	AB/1336/2018 AFTER VACATION	SHUBHAM JAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. D DAS SR. ADV MR. A J HAZARIKA	PP, ASSAM
41	AB/1395/2018 FIXED	MD. ANAMUDDIN AHMED @ BABU ALI <b>Versus</b> THE STATE OF ASSAM	MR. R DEV MS. S BARAT	PP, ASSAM
42	AB/1414/2018 FIXED	SAIDUR RAHMAN LASKAR @ SAIDU MIA LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA F BEGUM MS. M MEDHI	PP, ASSAM
43	AB/1429/2018 FIXED	DIRAJ DIBRAGEDE <b>Versus</b> THE STATE OF ASSAM	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	PP, AS
44	AB/1436/2018 FIXED	CHANDRADHAR MEDHI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. I A HAZARIKA MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
45	AB/1437/2018 FIXED	APEL UDDIN SHEIKH AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A F N U MOLLAH MD H R AHMED	MS F N AHMED PP, ASSAM
46	AB/1442/2018 FIXED	SYED HABIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. N ANAND MR. U K BARMAN MR H ALI MR. M MALAKAR MS. A KALITA	PP, ASSAM
47	AB/1444/2018 FIXED	SANDIP KUMAR BALO <b>Versus</b> THE STATE OF ASSAM	MR. D DEY	PP, ASSAM

48	AB/1452/2018 FIXED	RASIDA BIBI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. I A HAZARIKA MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
49	AB/1470/2018 FIXED	BITUL CHUTIA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
50	AB/1544/2018 FIXED	NABAKANTA KAKATI @ NABAJYOTI KAKATI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A R SIKDAR MR N AHMED MR A ALI	PP, ASSAM
51	AB/1659/2018 FIXED	PROMOD GOSWAMI <b>Versus</b> THE STATE OF ASSAM	MR A K BORAH MR. S K TALUKDAR MR. H S BORAH	PP, ASSAM
52	AB/1673/2018 FIXED	KHAGEN PEGU AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. M CHETIA	PP, ASSAM
53	AB/1683/2018 FIXED	ASHRAFUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A BHATTACHARYA MR. A BHATTACHARYYA MR. K MALAKAR MS. K TALUKDAR	PP, ASSAM
54	AB/1684/2018 FIXED	DHIREN DAS ALIAS DHIREN CH. DAS <b>Versus</b> THE STATE OF ASSAM	MR. S ALI MS. M DAS MR. J RABHA	PP, ASSAM
55	AB/1686/2018 FIXED	NABAJYOTI DEKA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. D P BORAH	PP, ASSAM
56	AB/1689/2018 FIXED	RAJEN BORGOHAIN <b>Versus</b> THE STATE OF ASSAM	MR. A K CHOUDHURY MR. D CHOUDHURY MR. T ALI MR. S N KRISHNATRAYA	PP, ASSAM
57	AB/1709/2018 FIXED	AHAMMAD ALI <b>Versus</b> THE STATE OF ASSAM	MR. A SARMA MR. K KALITA MR. S CHOWDHURY	PP, ASSAM
58	AB/1714/2018 FIXED	ALAL UDDIN SHEIKH @ ALALUDDIN <b>Versus</b> THE STATE OF ASSAM	MS. N S THAKURIA MS. M KHAN MR. G K THAKURIA	PP, ASSAM
59	AB/1715/2018 FIXED	DILBAR MOLLAH ANDA 6 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MR. M HASHAN	PP, ASSAM
60	AB/1719/2018 FIXED	DILIP KUMAR ROY <b>Versus</b> THE STATE OF ASSAM	MR. K BHATTACHARJEE MR J C BARMAN MR. D BANERJEE MS. B TALUKDAR	PP, ASSAM
61	AB/1730/2018 FIXED	MOHAMMAD ALI <b>Versus</b> THE STATE OF ASSAM	MS M SAIKIA MR F KHAN	PP, ASSAM
62	AB/1737/2018 FIXED	MOMIRAN BEGUM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR. A BAREK	PP, ASSAM
63	AB/1739/2018 FIXED	MAINAO BRAMHA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD	PP, ASSAM
64	AB/1741/2018 FIXED	BIKRAM DAS @ SUMU <b>Versus</b> THE STATE OF ASSAM	MR. I H BARBHUIYA MS R RAJKHOWA MR A RAHMAN	PP, ASSAM
65	AB/1742/2018 FIXED	ANANTA CHARAN NAYAK <b>Versus</b> THE STATE OF ASSAM	MR G N SAHEWALLA MR. P BORA MD ASLAM MR. P DEKA MR. A CHETIA	PP, ASSAM
66	AB/1758/2018 FIXED	KUDRAT ALI <b>Versus</b> THE STATE OF ASSAM	MS M SAIKIA MR F KHAN	PP, ASSAM
67	AB/1759/2018 FIXED	MANISH PRITHANY <b>Versus</b> THE STATE OF ASSAM	MS. N GOGOI MR. P SAIKIA MS. P S CHAKRABORTY MS. N MECH	PP, ASSAM

68	AB/1767/2018 FIXED	RAMJAN ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. MD S HOQUE MS. A BORUAH MR. M DEKA	PP, ASSAM
69	AB/1769/2018 FIXED	BISWAJIT NAYAK <b>Versus</b> THE STATE OF ASSAM	MR G N SAHEWALLA MR. P BORA MD ASLAM MR D SENAPATI MS. B SARMA MR. P DEKA MR. A CHETIA	PP, ASSAM
70	AB/1772/2018 FIXED	AJMUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR G N SAHEWALLA MR. P BORA MD ASLAM MR D SENAPATI MS. B SARMA MR. P DEKA MR. A CHETIA	PP, ASSAM
71	AB/1774/2018 FIXED	AINUL HAQUE AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. N HOQUE MR. L RAHMAN	PP, ASSAM
72	AB/1775/2018 FIXED	DULU MORANG AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR F K R AHMED MR S ISLAM	PP, ASSAM
73	AB/1776/2018 FIXED	AKTAR HUSSAIN BORBHUYAN <b>Versus</b> THE STATE OF ASSAM	MS. A KAUSHAR	PP, ASSAM
74	AB/1777/2018 FIXED	RUDRA GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. A K TALUKDAR MS. S SARMAH	PP, ASSAM
75	AB/1779/2018 FIXED	MOZAMMEL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MR. M HUSSAIN MD H R AHMED MR. M R KHANDAKAR MD. I H KHAN	PP, ASSAM
76	AB/1780/2018 FIXED	RASHID ALI AKOND <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MR. M HUSSAIN MD H R AHMED MR. M R KHANDAKAR MD. I H KHAN	PP, ASSAM
77	AB/1822/2018 FIXED	LAL CHAND ALI <b>Versus</b> THE STATE OF ASSAM	MR. M SHAH MR. P RAHMAN	PP, ASSAM
78	AB/1826/2018 FIXED	JINURAM BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MS. I DEKA MR. R SARMA	PP, ASSAM
79	AB/1828/2018 FIXED	MONISHA SONOWAL <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MR. A KHANIKAR	PP, ASSAM
80	AB/1841/2018 FIXED	SHAITANYA MEDHI <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH	PP, ASSAM
81	AB/1849/2018 FIXED	JATIN BORA <b>Versus</b> THE STATE OF ASSAM	J RABHA	PP, ASSAM
82	AB/1870/2018 FIXED	RUPJYOTI DAS <b>Versus</b> THE STATE OF ASSAM	MR. K SARMA MR. D DAS MR. M BARUAH	PP, ASSAM
83	AB/1891/2018 FIXED	HIPJUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. M SAIKIA MR. M RAHMAN	PP, ASSAM
84	AB/1898/2018 FIXED	BIPLOB BORAH <b>Versus</b> THE STATE OF ASSAM	MR. S K JAIN	PP, ASSAM
85	AB/1903/2018 FIXED	SAFIUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MS C M DEKA MR. D HUSSAIN MR. A M ALAMAN MR. A S TAPADER	PP, ASSAM

86	AB/1914/2018 FIXED	BIMALA DEVI BERIYA @ BIMLA DEVI BARIYA <b>Versus</b> THE STATE OF ASSAM	MR. K K DUTTA MR. B GOGOI MR P NAYAK MS. N BORDOLOI	PP, ASSAM
87	AB/1954/2018 FIXED	BASHOR ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
88	AB/1956/2018 FIXED	ANEN BRAHMA <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MRS S BARPATRAGOHAIN	PP, ASSAM
89	AB/1960/2018 FIXED	AYNAL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MS F N AHMED	PP, ASSAM
90	AB/1973/2018 FIXED	KABIR ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MS. R CHOUDHURY MR D CHAKRABORTY MS. S S ZIA	PP, ASSAM
91	AB/1986/2018 FIXED	MOZAMMEL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
92	AB/1987/2018 FIXED	MRIDUPABAN BORAH <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
93	AB/1988/2018 FIXED	ROSENA KHATUN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
94	AB/1990/2018 FIXED	JYOTISH DAS <b>Versus</b> THE STATE OF ASSAM	MR. A D CHOUDHURY	PP, ASSAM
95	AB/1991/2018 FIXED	AMAL KRISHNA BHATTACHARYYA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA	PP, ASSAM
96	AB/1993/2018 FIXED	SOHIDUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR B D DAS MR. N UPADHAYAY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/07/2018

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1)	MR. K K SHARMA	25-03-2018	To	31-12-2018
2)	MR. B N DEKA	07-06-2018	To	25-07-2018
3)	MR. J P SHARMA	19-06-2018	To	20-11-2018
4)	DR. N DEKA	27-06-2018	To	28-07-2018
5)	MR M AHMED	09-07-2018	To	24-07-2018
6)	MS. B M CHHETRI	09-07-2018	To	17-07-2018
7)	MR. P SUNDI	09-07-2018	To	16-07-2018
8)	MR. P P BARUAH	09-07-2018	To	19-07-2018
9)	MR. J CHOUDHURY	04-07-2018	To	31-07-2018
10)	MR. H R KHAN	09-07-2018	To	20-07-2018
11)	MR. M SINGH	09-07-2018	To	26-10-2018
12)	MR. U K NAIR	09-07-2018	To	13-07-2018
13)	MS. N AGARWALLA	09-07-2018	To	25-07-2018
14)	MR. G AGARWAL	09-07-2018	To	25-07-2018
15)	MR. S K KEJRIWAL	12-07-2018	To	20-07-2018
16)	MS. S KEJRIWAL	12-07-2018	To	20-07-2018
17)	MR S M ABDULLAH P	10-07-2018	To	13-07-2018
18)	MR. L P SHARMA	10-07-2018	To	13-07-2018
19)	MRS. S P HUSSAIN	10-07-2018	To	17-07-2018
20)	MS. R D MOZUMDAR	10-07-2018	To	17-07-2018
21)	MR. A PAUL	12-07-2018	To	16-07-2018
22)	MR. K SARMA	10-07-2018	To	13-07-2018
23)	MS S CHAKRABORTY	11-07-2018	To	17-07-2018
24)	MR C BARUAH	11-07-2018	To	24-07-2018



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,13th July 2018]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

**COURT NO: 19**

**[CRIMINAL SINGLE BENCH**

**CRIMINAL SINGLE BENCH**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
09-07-2018 TO 30-08-2018 (CRIMINAL BENCH- II)  
(RELATING TO CRIMINAL REVISION AND CRIMINAL  
PETITION) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	Crl.Rev.P./225/2018	INDAL SAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. I A TALUKDAR	PP, ASSAM
2	Crl.Pet./473/2018	LUNKARAN PRAJAPAT <b>Versus</b> THE STATE OF ASSAM	MR H GUPTA MS. R M SARMAH	PP, ASSAM
3	Crl.Pet./620/2018	TARA CHAND DOOM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N N B CHOUDHURY MR D P SAHU	PP, ASSAM
4	Crl.Pet./628/2018	AMIT ASHOK JOSHI AND 2 ORS. <b>Versus</b> STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MR. A KHAN	PP, ASSAM
5	Crl.Pet./629/2018	SHRI DINESH JOSHI <b>Versus</b> STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MD. A KHAN	PP, ASSAM
<b><u>ORDER NO STEPS</u></b>				
6	Crl.Rev.P./149/2018 FIXED	GOBINDA PANDIT <b>Versus</b> PURNIMA CHAKRABORTY	MR B ACHARYYA MS. M ACHARYYA MR. H A SARKAR	
<b><u>ADMISSION</u></b>				
7	Crl.Rev.P./207/2010 WITH LCR 2 FILES	HARESWARI <b>Versus</b> DIGANTA RAHANG and ORS.	MD.B HUSSAIN MR.K A SHEIKH MR.P B MAZUMDER	MR.D K BORAH
8	Crl.Pet./369/2015 FIXED	MD. MONOWAR ALI <b>Versus</b> MUSSTT. MINJUARA BEGUM	MR.B HUSSAIN MR.P B MAZUMDER	MR.J I BORBHUIYA MR.L MOHAN MS.F BEGUM MS.R M SAIKIA
9	Crl.Pet./426/2016 WITH LCR 2 FILES	ABUL KASHEM AKAND <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.E HUSSAIN MR.A RAHMAN	PP, ASSAM
10	Crl.Pet./435/2016 FIXED	LAITONJAM LUCKY SINGH and 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.J C GOGOI MR.K KALITA MR.D HANDIQUE MD.S ALI MR.N GOGOI MR.H KAKATI	MR.A K BORA(R- 2&3) MR.P HAZARIKA(R- 2&3) MS.D SAIKIA R- 2and3 PP, ASSAM

11	Crl.Pet./756/2016	MD. MIRJUM ALI @ MIJUN ALI and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MRJ C BORAH	PP, ASSAM
12	Crl.Pet./874/2016 (2ND WEEK OF JUNE 18)	NIPON BORO <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.S K MEDHI MR.A DAS MR.S R RABHA MR.R BAISHYA MS.B RABHA	PP, ASSAM
13	Crl.Pet./36/2017 FIXED	NIZAME UDDIN BARBHUIYA and 2 ORS. <b>Versus</b> DEBASISH DUTTA and ANR.	MR.A BHATTACHARJEE MR.P P DUTTA MR.A BARUA	MR.D CHAKRABARTY(R-1) MS.S HAZARIKA(R-1) PP, ASSAM
14	Crl.A./365/2017 LCR 1 FILE, 4TH WEEK OF JUNE 18	SRI KANDARPA BARUAH <b>Versus</b> THE STATE OF ASSAM and ANR	MR.A TALUKDAR MR.K K KALITA MR.K MEDHI MR.R SARMA MR.B R DAS	PP, ASSAM
15	Crl.Pet./455/2017 FIXED	ISTAQUE ALI @ ESTAK ALI @ VICKY <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.J C GOGOI MR.K KALITA MD.S ALI MR.H KAKATI	GA, ASSAM
16	Crl.Pet./535/2017 FIXED	JAHANARA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM and ANR	MR.J U N M LASKAR MS. A AHMED	PP, ASSAM
17	Crl.Pet./664/2017	SANJIB DAS @ SANDEEP DAS <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.K A MAZUMDER MD.J H KHAN	MR.T SK(R-3) MS.R DUTTAR-3 PP, ASSAM
18	Crl.Pet./1031/2017 FIXED	AMAN SHAHU <b>Versus</b> BANAJIT THAKURIA and ANR	MS.M DEV MRS.A BASUMATARY MS.P DEB MS.N DEB	PP, ASSAM
19	Crl.Pet./16/2018 FIXED	RAJU YADAV <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	MS T MONDOL D KALITA MS M DASGUPTA MR. R S MISHRA PP, ASSAM
20	Crl.Rev.P./78/2018 WITH LCR 2 FILES	JOHARLAL KURMI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA MS F BEGUM MS. M MEDHI	MS. N DEY MR V K BAROOAH PP, ASSAM
21	Crl.Pet./122/2018 FIXED	PRANJAL DUTTA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. M BORAH MS. S GHOSH MS. KAWIZENGDALIU MS. A THEYO	PP, ASSAM LEGAL SERVICE COMITTEE
22	Crl.Rev.P./129/2018	PRANJAL CHAKRAVORTY <b>Versus</b> GITANJALI GOSWAMI	MD. R ALI MR. A M KHAN	MR. A CHETRY MR. M P SARMA MR. U K NAIR
23	Crl.Pet./182/2018 (2ND WEEK OF JULY 18)	ASHOK KR. DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A K SARMA MS N KALITA MR D KALITA MR H J TAMULI	MR. S HAQUE PP, ASSAM
24	Crl.Pet./396/2018 FIXED	SHUBHAM PANDEY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. M BORAH MR. B B BORAH MS L BARUAH	PP, ASSAM
<b>BAIL HEARING</b>				
25	AB/1147/2018 NOT BY HON. H.K. SARMA, J, AFTER 4 WEEKS	SHAILESH KUMAR SINGH <b>Versus</b> THE STATE OF ASSAM	MR. D K BHATTACHARYYA MR. A AHMED	PP, ASSAM
26	AB/1208/2018 NOT BY HON. H.K. SARMA, J, AFTER 4 WEEKS	ASHOK KUMAR SHARMA @ SRI ASHOK SHARMA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. D K BHATTACHARYYA MR. P K ROYCHOUDHURY MR G DEKA	PP, ASSAM
27	AB/1326/2018 NOT BY HON. H.K. SARMA, J, FIXED	NAYANJYOTI NATH <b>Versus</b> THE STATE OF ASSAM	MR. S NATH MR H GUPTA MS. B DEVI	PP, ASSAM

**ORDERS**

28	Crl.Rev.P./234/2010 FIXED	MIMI GOGOI <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND ORS	M SARMA D J DAS E AHMED D R GOGOI	R P SARMAH M R ADHIKARI B DAS AG, ARUNACHAL PRADESH
29	Crl.Pet./68/2012 WITH OFFICE NOTE	RANJIT DUTTA <b>Versus</b> H K DEV MAHANTA, ACS	MR.R P SARMAH MRM R ADHIKARI MR.A R TAHBILDAR	
30	Crl.Rev.P./261/2012	SRI BIMAL CHANDRA SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR.B CHOUDHURY MR.M BISWAS MR. E AHMED MS.A DEY	PP, ASSAM
31	I.A./2062/2015 WITH OFFICE NOTE <b>in</b> Crl.Rev.P./263163/2015 <b>WITH</b> Crl.Rev.P./263163/2015 (Filing Number)	THANESWAR DEKA <b>Versus</b> SMT. JAYSHREE DEKA @ FULKAN KUMAR  THANESWAR DEKA <b>Versus</b> SMT. JAYTSHREE DEKA @ FULKAN KUMAR	MRS.M BORAH MR.B SHARMA MS.B GOGOI	
32	Crl.Pet./870/2016 FIXED	JAYRAM GOGOI and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.B BORA MR.A BARUA MR.A BHATTACHARYA	PP, ASSAM
33	Crl.L.P./100/2017 WITH OFFICE NOTE, FIXED <b>in</b> Crl.A./303480/2017  <b>WITH</b> Crl.A./303480/2017 (Filing Number)	GURUDEV RAJBIR DHILON <b>Versus</b> MR. AMIT AGARWAL  GURUDEV RAJBIR DHILON <b>Versus</b> MR AMIT AGARWAL	MR.M K CHOUDHURY MR.A BARKATAKI MS.A CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN  MR.M K CHOUDHURY MR.T N SRINIVASAN	PP, ASSAM  MR. PP, ASSAM PP, ASSAM
34	Crl.L.P./116/2017 WITH OFFICE NOTE <b>in</b> Crl.A./308697/2017 <b>WITH</b> Crl.A./308697/2017 (Filing Number)	BIRENDRA CH. DAS <b>Versus</b> RATAN DAS  SRI BIRENDRA CHANDRA DAS <b>Versus</b> SRI RATAN DAS	MR.A GANGULY MR.A DHANUKA MR.A DUTTA	
35	Crl.L.P./118/2017 WITH OFFICE NOTE  <b>WITH</b> I.A.(Crl.)/802/2017	M/S FORTUNE CREATIONS <b>Versus</b> KANCHAN INTERNATIONAL LTD. and 4 ORS,  M/S FORTUNE CREATIONS <b>Versus</b> KANCHAN INTERNATIONAL LTD. and 4 ORS,	MR.P K GARODIA MS.P SARMA MR.A DEKA  MR.P K GARODIA MS.P SARMA MR.A DEKA	
36	Crl.A./231/2017 WITH OFFICE NOTE	MRS RANJU GUPTA <b>Versus</b> SHRI JONGBAHADUR RAI	MR A K RAI MR.P N SHARMA MRS K AGARWAL	
37	Crl.Rev.P./330/2017	SYED MEHBUB HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.T DEURI MR. P K BORAH	PP, ASSAM
38	Crl.Rev.P./374/2017 WITH LCR 3 FILES	MD. NASIR UDDIN <b>Versus</b> THE STATE OF ASSAM and ANR.	MRS. P B HAZARIKA MR. S ALI MD. S ALI	PP, ASSAM
39	Crl.A./376/2017 LCR 5 FILES	GOLAP UDDIN and 6 ORS <b>Versus</b> THE STATE OF ASSAM and ANR	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	MR.E HUSSAINR-2 MR.A RAHMAN(R-2) PP, ASSAM
40	Crl.A./383/2017 WITH OFFICE NOTE	NORTH EASTERN DEVELOPMENT FINANCE CORPORATION LTD. NEDFI <b>Versus</b> REHAN AHMED	MR.G DAS MR.H TALUKDAR MS.I DAS	MRS I AHMED MR.N AHMED MR.A RAHMAN

41	I.A.(CrI.)/772/2017 in CrI.Rev.P./423/2017	BAHAR UDDIN LASKAR <b>Versus</b> SALMA SULTANA LASKAR	MR.A Y CHOUDHURY MR.N H LASKAR MR.T A CHOUDHURY MS.J BEGUM	PP, ASSAM
	<b>WITH</b> CrI.Rev.P./423/2017	BAHAR UDDIN LASKAR <b>Versus</b> SALMA SULTANA LASKAR	MR. A Y CHOUDHURY MR. N H LASKAR MR. T A CHOUDHURY MS. J BEGUM	
42	I.A.(CrI.)/835/2017 in CrI.Rev.P./461/2017	MD. HARMUJ ALI <b>Versus</b> MD. ASADULLA and ANR.	MR.J AHMED MR A N AHMED	MR A ALI MS. M KHATUN
	<b>WITH</b> CrI.Rev.P./461/2017	MD. HARMUJ ALI <b>Versus</b> MD. ASADULLA and ANR.	MR.J AHMED MR A N AHMED	MR A ALI MS. M KHATUN
43	Tr.P.(CrI.)/12/2018 WITH OFFICE NOTE	SAMIN ARA BEGUM <b>Versus</b> WAHIDUR RAHMAN	MR. K DAS MR. P CHOUDHURY MS. M BEGUM	MR. U K BARMAN MR H ALI MR. M MALAKAR MS. A KALITA
44	CrI.A./46/2018 AFTER A WEEK	DIPAK DAS <b>Versus</b> THE STATE OF ASSAM,	MR. S CHAUHAN MR. A R SHOME MR. D CHUTIA	PP, ASSAM
45	I.A.(CrI.)/220/2018 WITH OFFICE NOTE, 4TH WEEK OF JUNE 18 in CrI.A./80/2018	ANUP PATIR <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS. R BORGHAIN	PP, ASSAM
	<b>WITH</b> CrI.A./80/2018	ANUP PATIR <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS. R BORGHAIN	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/221/2018	ANUP PATIR <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS. R BORGHAIN	PP, ASSAM
46	CrI.Pet./341/2018	RIKI DUTTA AND 12 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR. (F)	MR. B BORA MR. A BORUA	PP, ASSAM
47	CrI.Pet./359/2018	MANORANJAN DEV CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M BHUYAN MR. K SINGHA MRS. P BARUAH	PP, ASSAM
48	CrI.Pet./441/2018 FIXED	JEEVAN BASFOR @ JIBAN BASFOR AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MD. I HUSSAIN	PP, ASSAM
49	CrI.Pet./451/2018 WITH LCR 2 FILES, FIXED	NOGEN GOGOI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. T BARUKIAL MR. S BARTHAKUR	MR. R SARMA (R3) MS. I DEKA (R3) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/07/2018

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1)	MR. K K SHARMA	25-03-2018	To	31-12-2018
2)	MR. B N DEKA	07-06-2018	To	25-07-2018
3)	MR. J P SHARMA	19-06-2018	To	20-11-2018
4)	DR. N DEKA	27-06-2018	To	28-07-2018
5)	MR M AHMED	09-07-2018	To	24-07-2018
6)	MS. B M CHHETRI	09-07-2018	To	17-07-2018
7)	MR. P SUNDI	09-07-2018	To	16-07-2018
8)	MR. P P BARUAH	09-07-2018	To	19-07-2018
9)	MR. J CHOUDHURY	04-07-2018	To	31-07-2018
10)	MR. H R KHAN	09-07-2018	To	20-07-2018
11)	MR. M SINGH	09-07-2018	To	26-10-2018
12)	MR. U K NAIR	09-07-2018	To	13-07-2018
13)	MS. N AGARWALLA	09-07-2018	To	25-07-2018
14)	MR. G AGARWAL	09-07-2018	To	25-07-2018



15)	MR. S K KEJRIWAL	12-07-2018	To	20-07-2018
16)	MS. S KEJRIWAL	12-07-2018	To	20-07-2018
17)	MR S M ABDULLAH P	10-07-2018	To	13-07-2018
18)	MR. L P SHARMA	10-07-2018	To	13-07-2018
19)	MRS. S P HUSSAIN	10-07-2018	To	17-07-2018
20)	MS. R D MOZUMDAR	10-07-2018	To	17-07-2018
21)	MR. A PAUL	12-07-2018	To	16-07-2018
22)	MR. K SARMA	10-07-2018	To	13-07-2018
23)	MS S CHAKRABORTY	11-07-2018	To	17-07-2018
24)	MR C BARUAH	11-07-2018	To	24-07-2018
25)	MR G R DEV	11-07-2018	To	30-07-2018
26)	MR. A ALAM	12-07-2018	To	13-07-2018